

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF May 2026.

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM/555/2026	16.05.2026	STATE BANK OF INDIA VS GAJENDER KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	06.05.2026
			301, Extension Block, Hazari Courts, Delhi	TRADEMARK	CS COMM/567/2026	18.05.2026	G.S. LIGHTS VS GLITZ LIGHT GALLERY	HARSH DHINGRA	8860844961	LEGONOMICS2017@GMAIL.COM	07.05.2026
			301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM/568/2026	18.05.2026	SUPER NETS AND FABRICS VS ASHWANI KUMA ARORA	ROHIT JAIN	9450183268	CORPCOUNSEL OFFICE@CORPCOUNSEL.IN	24.04.2026
			301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM/592/2026	23.05.2026	M/S. YORKER HOLIDAYS SERVIVES PVT. LTD. VS JOHAR TRAVELS AND ORS.	AMJAD KHAN	8920952108	LAWYER.DHC@GMAIL.COM	21.05.2026
			301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM/598/2026	25.05.2026	BALAR MARKETING PVT. LTD. VS LAKHARAM SHARMA & ORS.	SHRAVAN BANSAL	6201970125	unitedmark@uniteddandunited.com	22.05.2026
			301, Extension Block, Hazari Courts, Delhi	Recovery	CS COMM/599/2026	25.05.2026	M/S. MANOHAR SALES AGENCY VS STATE BANK OF INDIA & ANR.	RAJEEV JAIN	9810736621	RAJIV1178@GMAIL.COM	19.05.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/523/2026	06.05.2026	NIKHIL SACHDEVA Vs PARAS WADHWHA	IRA GUPTA	9818976099	iragupta27@gmail.com	30.04.2026
			306	CS (COMM)	CS (COMM)/532/2026	11.05.2026	ANISH JAIN Vs JAGURO SPORTS INDIA PVT LTD AND ORS	AVNEET SINGH JUNEJA	9899565511	avneetjuneja86@gmail.com	07.05.2026
			306	CS (COMM)	CS (COMM)/537/2026	11-05-2026	SUNIL JUNEJA Vs ICICI LOMBARD GENERAL INSURANCE CO LTD	Amit Kumar (Mahan(P),	9871897844	savlawassociate@gmail.com	05.05.2026
			306	CS (COMM)/	CS (COMM)/594/2026	23-05-2026	DEEPU JINDAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	19.05.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/514/2026 RECOVERY OF RS. 38,99,488/-	04.05.2026	TRISQUARE SWITCHGEARS PVT. LTD. VS EARTH EPC PROJECTS PVT. LTD.	SR & PARTNERS	9871008489	enquiry@strandpartnersllp.com	18.02.2026 OF RS. 33000/- & 18.02.2026 OF RS. 8000/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/534/2026 RECOVERY OF RS. 10,00,400/-	11.05.2026	SPINKS INDIA PVT. LTD. VS SPINKS INDIA PAD PRINTING PVT. LTD.	NATWAR RAI	9818906064	NATWARRAI@GMAIL.COM	04.05.2026 OF RS. 12145/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/538/2026 RECOVERY OF RS. 27,13,384/-	12.05.2026	SEAMAX GLOBAL FORWARDING PVT. LTD. VS SATPAL SINGH CHAWLA	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	18.01.2026 OF RS. 34500/-

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		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/557/2026 RECOVERY OF	16.05.2026	THE SUPREME INDUSTRIES LIMITED VS HIGHMAST AND OCTAGONAL POLE	SHIRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	11.05.2026	RS. 27000/-	OF	
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/597/2026 RECOVERY OF	25.05.2026	SHRI RIKAB CHANDY MUNOT VS KONNECT INFRATECH PVT. LTD.	YASH MITTAL	9582551234	ymittal808@gmail.com	19.05.2026	of rs. 57600/-		
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/608/2026 RECOVERY OF	26.05.2026	SUKH STEELS PRIVATE LIMITED VS ITALIAK KHAN MANUFACTURERS AND TRADING	MOHD. WASEEM	9910763929	ADV.MWK1986@GMAIL.COM	20.04.2026	RS. 5420/-	OF	
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/612/2026 RECOVERY OF	29.05.2026	REEMA SHINH VS PREETI SHARMA	MAN MOHAL GOEL	9811063950	adv.jasdeepanand@gmail.com	10.02.2026	RS. 7610/-	OF	
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/613/2026 RECOVERY OF	29.05.2026	KAPIL MALHOTRA VS MEENAKSHI GILL	RAHUL MALHOTRA	9899218215	rahulsmalhotra@gmail.com	22.05.2026	RS. 18200/-	OF	
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/614/2026 RECOVERY OF	30.05.2026	R.K. GOEL ABHEYA. KUMAR.JAIN VS MCD	A.K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	25.05.2026	RS. 26160/-	OF	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/518/2026	05-05-2026	ISHAN SNACKS AND NAMKIN PVT LTD Vs SHREE SHYAM FOODS AND ANR	Ashok Goel(P),	98738-15146	IP@ASHOKLAW.COM	22.04.2026		
			ROOM NO.304	RECOVERY	CS (COMM)/531/2026	11-05-2026	CANARA BANK Vs SHREE GANESH INNOVATIVE PVT LTD	RAJAY KUMAR SAINI(P),	88824-49168	SK.LAWRENCE@GMAIL.COM	06.04.2026		
			ROOM NO.304	RECOVERY	CS (COMM)/563/2026	18-05-2026	DALJEET SINGH JUNEJA SOLE PROPRIETOR MS JUNEJA ELECTRONICS Vs MS T C COMPONENTS INDIA PVT LTD THROUGH LIT	Naveen Kumar(P),	9711375609	ADV.NKBANSAL@GMAIL.COM	06.05.2026		
			ROOM NO.304	RECOVERY	CS (COMM)/562/2026	18-05-2026	JAMNA DASS AND SONS TRADERS PVT LTD Vs ANON FOOD AND BEVERAGES PRIVATE LIMITED	Seema Gupta(P),	9212412289	gseemagupta1968@gmail.com	27.03.2026		
			ROOM NO.304	RECOVERY	CS (COMM)/572/2026	19-05-2026	MS HIND CARES GLOBAL LIMITED Vs M/S SUPER MARCHE 37 TRADE LLP	Shubhankar Sehgal(P),	999147160	SHUBHANKARSEHGAL@GMAIL.COM	11.05.2026		
			ROOM NO.304	RECOVERY	CS (COMM)/596/2026	25-05-2026	Rajneesh Verma Sole Proprietor of Ms Indo Text Vs HIMALAYA OVERSEAS AND ANR	Sahil Ahuja(P),	85880-57040	NAYATILEGAL@GMAIL.COM	06.05.2026		
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/516/2026	04-05-2026	Smt Alpna Vs Three-N Products Pvt Ltd	HEMANT GUPTA(P),	9891265248	HEMANT.LEGAL@GMAIL.COM	28.04.2026		
			305	RECOVERY	CS (COMM)/517/2026	04-05-2026	UNION BANK OF INDIA Vs ARUN KUMAR PURI	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	28.04.2026		
			305	RECOVERY	CS (COMM)/520/2026	05-05-2026	Bank of Baroda Vs Krishna Devi	Geetanjali Sharma(P),	8447833470	advocate.134@gmail.com	30.04.2026		

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		305	RECOVERY	CS (COMM)/583/2026	20-05-2026	Harsh Goel Vs Ravi Organics Ltd	AJAY JASRA(P),	9810184546	ASRAAJAY@GMAIL.COM	28.01.2026	
		305	RECOVERY	CS (COMM)/579/2026	19-05-2026	M/S BANWARI LAL ARORA AND SONS Vs M/GUPTA(P), K ENTERPRISES THROUGH ITS PARTNERS	RISHABH	858683465	fishabhgu:Rta.Jawvenc@gmail.com,	06.12.2025	
		305	RECOVERY	CS (COMM)/577/2026	19-05-2026	MILAWA RAM Vs MOHAMMAD KASHIF	UDAY BHATIA	9999880465	UdabhbatiaOri.b.a mail.com	06.05.2026	
		305	RECOVERY	CS (COMM)/576/2026	19-05-2026	M/S B R AGROTECH LTD Vs M/S GROWEROTECHNOLOGIES PVT LTD	Deepak Yadav(P),	9999980081	DeepakVadavAdv@Cat@G MAIL	11.05.2025	
		305	RECOVERY	CS (COMM)/615/2026	30-05-2026	ASHOK KUMAR RANA Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	16.05.2026	
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL		CS (COMM)/545/2026	CS (COMM)/545/2026	13-05-2026	M/S RRM TRADING INTERNATIONAL PVT LTD Vs M/S SIMAAYA PACKAGING	MUNISH VOHRA(P),	9811427955	munishlaw.vohra@gmail.com	13-04-2026
		410		CS (COMM)/553/2026	CS (COMM)/553/2026	16-05-2026	M/S TISHA FOODS AND PACKAGING PVT LTD Vs SH MUKESH GURJAR	SAURABH SHOKEEN(P),	9999903426	ankitgoeladv88@gmail.com	08-05-2026
		410		CS (COMM)/571/2026	CS (COMM)/571/2026	19-05-2026	SAROJ BALA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	08-05-2026
		410		CS (COMM)/570/2026	CS (COMM)/570/2026	19-05-2026	LAXMI PUBLICATIONS PVT LTD Vs ABDULKOECHHAR(P), NAEEM	GAURAV KOCHHAR(P),	958295960	Rakeshk1987@yahoo.com	01-03-2024
		410		CS (COMM)/584/2026	CS (COMM)/584/2026	21-05-2026	SHRI RAJENDER KUMAR MALHOTRA Vs MR JAFAR ALI	Nitin Arora(P),	9818189667	nitin.arora465@gmail.com	06-05-2026
		410		CS (COMM)/610/2026	CS (COMM)/610/2026	29-05-2026	MR AMIT GUPTA Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9810104312	aktrivedilawoffices@gmail.com	21-05-2026
		410		CS (COMM)/512/2026	CS (COMM)/512/2026	04-05-2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS. HAMDARD PUBLIC CHARITABLE AND WELFARE TRUST	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	27-04-2026
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 533/2026	11.05.2026	STATE BANK OF INDIA VS VED PRAKASH	SUCHITA DIXIT	886932839	agnihotrisuchita@gmail.com	06.05.2026
		COURT ROOM 302	CIVIL SUIT	CS(COMM) 550/2026	15.05.2026	CANARA BANK VS SHREE GANESH CARBON INDUSTRIES	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	05.05.2026	
		COURT ROOM 302	CIVIL SUIT	CS(COMM) 549/2026	15.05.2026	VIJAY LAXMI VS RAVIS AGGARWAL	SAURABH KUSHWAHA	8882449168	sk.lawnexus@gmail.com	06.04.2026	

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		302	CIVIL SUIT	CS(COMM) 554/2026	16.05.2026	MANTHAN CREATION VS GHANSHYAM	SHASHANK SHARMA	9560417636	shashanksharma.advocate@gmail.com	02.05.2026
		302	CIVIL SUIT	CS(COMM) 559/2026	16.05.2026	SHALABH GUPTA VS MCD & ANR	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	13.05.2026
		302	CIVIL SUIT	CS(COMM) 569/2026	18.05.2026	M/S LIFE STYLE NANDINI GOYAL	SHEEBA ANSARI	7701958747	heeba.ansari1729@gmail.com	13.05.2026
		302	CIVIL SUIT	OMP(I) (COMM) 483/2026	19.05.2026	TATA CAPITAL LTD VS SHRWAN	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
		302	CIVIL SUIT	CS(COMM) 585/2026	21.05.2026	M/S GOEL SALES CORPORATION VS M/S KANHIYA STEEL	AANCHAL BINDAL	8850936506	prakashdwivedisocis@gmail.com	13.05.2026
		302	CIVIL SUIT	CS (COMM) 591/2026	23.05.2026	SANGEETA DEVI JAINANANT VS M/S ALLIA FABRICS & ORS.	ANANT BHUSHAN	8010070705	bhushan_anant@ausajure.com	20.05.2026
		302	CIVIL SUIT	OMP (COMM) 747/2026	23.05.2026	M/S VERTEX THE LAMASTUDIO AND ANR. VS GODREJ FINANCE LTD.	ANUP LAHOTI	9890170373	lahoti.anup009@gmail.com	NIL
		302	CIVIL SUIT	OMP(I)COMM 498/2026	26.05.2026	TATA CAPITAL LTD VS SANDEEP KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
		302	CIVIL SUIT	OMP(I) COMM 499/2026	26.05.2026	TATA CAPITAL LTD VS VISHAL YATI	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
		302	CIVIL SUIT	CS(COMM) 616/2026	30.05.2026	SANT NIRANKARI K MANDAL VS SPIRITUAL INDIA AND ORS.	K SELOPAL	8588836808	karunachhatwal@yahoo.com	13.05.2026
8	SH. RAMESH KUMAR JI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	Possession and Recovery of Rent/Damages/Mesne profit:151	CS (COMM)508/2026	02-05-2026	Naresh Kumar SabharwalVsRaju Kumar	PAWAN KUMAR AGGARWAL	9810020362	pawan@idiwanchand.com	RS. 15105/- DATED 16.05.2025 RS. 7261/- DATED 26.04.2026
		308	RECOVERY	CS (COMM)511/2026	02-05-2026	R.R.M TRADINGINTERNATIONAL PVT. LTD.VsM/s. CREATIVE INDUSTRIESTHROUGH ITS PARTNERS	MUUNISH VORA	9811427955 9643434456	munishlaw.vohra@gmail.com	RS. 7300/- DATED 07.04.2026
		308	RECOVERY	CS (COMM)519/2026	05-05-2026	PRAVEEN KUMAR AHUJAVsSHEKHAR THAKUR	Vikram Dua	9810080638, 9212080638	mailvikramdua@gmail.com	RS. 40873/- DATED 29.04.2026
		308	RECOVERY	CS (COMM)528/2026	07-05-2026	Modern Paper Mart Pvt LtdVsADHUNIK PACKAGERS PVTLTD	Karan Jain	9810367549	advocatekj@gmail.com	RS. 90000/- DATED 26.04.2026
		308	RECOVERY	CS (COMM)539/2026	12-05-2026	ASHWANI KUMAR GUPTAVsTINKU MIGLANI	Nishant Gupta	9999966244	nishantgupta.adv@gmail.com	RS. 6300/- DATED 06.05.2026

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			308	RECOVERY CS (COMM)540/2026	12-05-2026	PRADEEP KUMAR JAIN Vs United worldwide couriers pvt ltd	SANJAY SHARMA	9873580987	DEEPAKJOSHIAOR@gmail.com	RS.6500/- DATED 22.04.2026
			308	RECOVERY CS (COMM)546/2026	13-05-2026	Nikhil Sachdeva Vs Satish Kumar	Ira Gupta	9818916099	IRAGUPTA27@gmail.com	RS.6492/- DATED 30.04.2026
			308	RECOVERY CS (COMM)548/2026	14-05-2026	Radhey krishan Kumar Vs Abhinandan Jha Prop of Mina Traders	sudhir kumar	9136582045	Advudhirkd@gmail	NA
			308	CS (COMM)556/2026	16-05-2026	State Bank of India Vs Hemant Kumar	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	RS. 16500/- DATED 08.05.2026
9	SH. ANIL ANTI DISTRICT JUDGE COMMERCIAL COURT-09	CENTRAL	109	RECOVERY CS (COMM)/536/2026	11-05-2026	M/S M H POLYMERS LIMITED Vs M/S BALAJI TRADERS	Feroz Khan(P),	9818416099		08.05.2026
				CS (COMM)/535/2026	11-05-2026	RENOVISION AUTOMATION SERVICES PVT LTD Vs MS SHINE EVENTS AND PRINTING SOLUTIONS	Ashish Sharma(P),	9650398837	ashishadvocate07@gmail.com	11.05.2026
				CS (COMM)/543/2026	12-05-2026	ROSEFEEL IMPEX PVT LTD Vs ARMAN ENTERPRISES	Rahul kumar(P),	9997083039	advrahul93@gmail.com	12.05.2026
				CS (COMM)/558/2026	16-05-2026	RITU ARORA Vs SUKUMARAN PUSHPARANI PRAVEEN	BINOD KUMAR AGRAWAL(P),	9810287596	bka.advocate@gmail.com	16.05.2026
				CS (COMM)/564/2026	18-05-2026	Bank of Baroda Vs SANGEETA GUPTA	QUAISAR ALI ADVOCATE	9999802592	aliquaisar110@gmail.com	16.05.2026
				CS (COMM)/573/2026	19-05-2026	IDBI BANK LTD Vs NAVEEN BHARDWAJ	Vivek Kumar(P),	9811867703	kumarvivekadvg@gmail.com	19.05.2026
				CS (COMM)/601/2026	25-05-2026	DURGA INDUSTRIES Vs AJAY FIRE PROTECTION SYSTEM AND ANR	amarendra kumar dubey(P),	9818669513	info@bahalbuilders.com	23.05.2026
				CS (COMM)/527/2026	07.05.2026	NANYA RISE PRIVATE LIMITED Vs M/S HOTAGE INDIA THROUGH PARTNERS	NITIN GOEL	9999340256,	mnglawoffice@gmail.com	06.05.2026
10	SH. AJAY PANDEY DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	307	Civil CS (COMM)/544/2026	12-05-2026	GHANSHYAM DASS Vs PUNJAB AND SINDH BANK	Anmol Mehta	9643866104	anmol_mehta@snpartners.in	07-05-2026
			307	Civil CS (COMM)/581/2026	19-05-2026	M/S ROSEFEEL IMPEX PVT LTD Vs EMENZA PLASTOFAB INDIA PVT LTD	Rahul kumar	9997083039	advrahul93@gmail.com	13-05-2026

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		307	Civil	CS (COMM)/578/2026	19-05-2026	IDBI BANK LTD Vs RAHUL	Vivek Kumar	9811867703	kumarvivekadvg@gmail.com	16-05-2026
		307	Civil	CS (COMM)/580/2026	19-05-2026	M/S CLEAR VISION OUTDOOR ADVERTISERS Vs M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT LTD	PRADEEP ASWAL	9899350360	manish.dua.advocate@gmail.com	16-05-2026
		307	Civil	CS (COMM)/589/2026	21-05-2026	ASHOK KANODIA (PROP M/s METAL INDIA) Vs SARTHAK AGGARWAL (PROP M/s SARTHAK INDUSTRIES)	ROHIT KUMAR	9818408033	m.s.dedha@gmail.com	15-07-2026
		307	Civil	CS (COMM)/593/2026	23-05-2026	Delhi Finvest Solution LLP Vs R9 Wealth India Private Limited	Madhav Kumar	9560366379	advmadhavkumar@gmail.com	07-05-2026
		307	Civil	CS (COMM)/604/2026	25-05-2026	The Supreme Industries Ltd Vs Ashok Kumar and Anr	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	21-07-2026
		307	Civil	CS (COMM)/603/2026	25-05-2026	The Supreme Industries Ltd Vs XXXX	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	21-07-2026
		307	Civil	CS (COMM)/619/2026	30-05-2026	THE SUPREME INDUSTRIES LIMITED Vs ASHOK KUMAR AND ORS	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	25-05-2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)/513/2026	04-05-2026	STATE BANK OF INDIA Vs AJIT KAUR	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	29.04.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/515/2026	04-05-2026	UNION BANK OF INDIA Vs TAJINDER BAJAJ	Alok Kumar	9911000126	alok.adv2001@gmail.com	28.04.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/524/2026	06-05-2026	CENTRAL BANK OF INDIA Vs M/S KARAN ENTERPRISES	Shadab Khan	9999699489	khanshadabadvocate@gmail.com	02.05.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/525/2026	06-05-2026	R S Salaria Vs Khanna Book Publishing Co Pvt Ltd and Ors	Kunal Anand	8447226339	office@marklegal.co.in	21.04.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/526/2026	07-05-2026	TEK CHAND ENTERPRISES Vs GANESH CHANDER JOSHI (PROPRIETOR OF LAXMI TRADERS)	Kushagra Bansal	9999448797	kushagrabansal@akassociates.org.in	20.04.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/542/2026	12-05-2026	THE SUPREME INDUSTRIES LIMITED Vs ASHOK KUMAR	Gautam Bhasin	9999306881	eludication.legal@outlook.com	09.05.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/552/2026	16-05-2026	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	08.05.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/561/2026	16-05-2026	ISHAN SNACKS AND NAMKIN PVT. LTD Vs UNICORN SNACKS PVT. LTD AND ANR.	K Goel	9873815146	fp@ashokalaw.com	08.05.2026

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		COURT ROOM 309	CS (COMM)	CS (COMM)/574/2026	19-05-2026	IDBI BANK LTD Vs SIMRANDEV SINGH	Vivek Kumar	9811867703	kumarvivekadvg@mail.com	16.05.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/587/2026	21-05-2026	CHITRANJAN DASS KAKKAD Vs MANOHAR LAL BAJAJ through LR's	Rakesh Srivastava	9911116314	-	19.05.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/590/2026	22-05-2026	SPONTANEOUS COMMUNICATION PVT. LTD Vs VINITA GUPTA	Piyush Gupta	9818020868	guptapiyush@live.com	15.04.2026
		COURT ROOM 309	CS (COMM)	CS (COMM)/609/2026	29-05-2026	MS SHREE VAISHNO TRADING CO Vs MS NITISH CLOTH HOUSE	Praveen Kumar	-	-	17.05.2026
12	SH. LAL SINGH DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM) 522/2026	17-04-2026	S K TRADING COMPANY Vs SHATABADI EXPORTS	VASUDHA AERY	7973981758	advvasudhaery@outlook.com	05-03-2026
			401	CS (COMM) 541/2026	08-05-2026	STATE BANK OF INDIA Vs ANIL KR.	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	08-05-2026
			401	CS (COMM) 566/2026	15-05-2026	ANIL DHAWAN Vs SATKIRTI INFOTAINMENT	NAVIN PRAKASH	9811080552, 9899090109	prakashnassociates@gmail.com	15-05-2026
			401	CS (COMM) 606/2026	21-05-2026	CANARA BANK VS UMA GARG	ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	08-05-2026
			401	CS (COMM) 611/2026	29-05-2026	Viva Books Private Limited Vs Mayank Adlakhia	NARENDER VASHISHTA	9811140704	nvashishta@gmail.com	19-05-2026
			401	CS (COMM) 617/2026	30-05-2026	SUMIT GUPTA vs ATUL JAIN	RAJESH BHATIA	9811331125	rbhatia_advocate@yahoo.co.in	22-05-2026
13	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT CS (COMM)/510/2026	02-05-2026	SOLEIL INTERNATIONAL Vs BHAGWATI DRUG HOUSE	SH/MSSHIVANSH SRIVASTAV	8896273708	Shivansh@rassociates.net.in	11.04.2026
			COURT ROOM 402	CIVIL SUIT Execution (Comm.)/225/2026	04-05-2026	VAIBHAV AGGARWAL Vs SHRI GAUTAM MOUR	AK JAIN	8920260088	advocateakjain.associates@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT OMP (Comm.)/460/2026	(1) 05-05-2026	TATA CAPITALM LTD Vs ALIM KHAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT CS (COMM)/521/2026	05-05-2026	Delta Enterprises its Prop Samar Shakeel Vs M K Textile	GM AKHTAR	9999443216	-	07.04.2026
			COURT ROOM 402	CIVIL SUIT CS (COMM)/527/2026	07-05-2026	NANYA RISE PRIVATE LIMITED Vs M/S HOTAGE INDIA THROUGH ITS PARTNERS	MAYANK GOEL	9999340256	Mnglawoffice@gmail.com	14.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA TE REGISTRAT ION RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/474/2026 (1)	12-05-2026	DCB BANK LTD Vs KHUSHNOOD MAHMOOD	Anish bhola	Anishbhola17@yahoo.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM.)/560/2026	16-05-2026	Dr Nidhi Aggarwal Vs Shri Sachin Sharma	Raghav garg		11.05.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM.)/565/2026	18-05-2026	GIRISH AGGARWAL Vs HIMANSHU RASTOGI	Jayadity gupta	Gupta.jayaditya@gmail.com	29.04.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM.)/575/2026	19-05-2026	UCO BANK Vs M/S MATHUR PENC AND ANR	Manoj kumar	manojkumaradv81@gmail.com	NOT FILED YET
		COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/42/2026	20-05-2026	JINRAJ PAPER UDYOG PRIVATE LIMITED Vs SUNNY STATIONERS	Samtak jain	info@lexjenlawgroup.com	NA
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/240/2026	20-05-2026	MANSHU BANSAL Vs ELGIN ELECTRONICS PVT LTD	Paripooran singh	adv.paripooransingh@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM.)/582/2026	20-05-2026	VERMA TRAVELS Vs MUNICIPAL CORPORATION OF DELHI	Sunil chauhan	sunilchauhan@svailegal.co.in	07.05.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM.)/586/2026	21-05-2026	MS GOEL SALES CORPORATION Vs M/S AGGARWAL STEEL INDUSTRIES	Aanchal bindal	prakashdiwediscis@gmail.com	13.05.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM.)/600/2026	25-05-2026	AMIT MITTAL PROP OF MS VAISHNAVI SALES CORPORATIONS Vs ASLAM SAYYED PROP OF M/S K WELD CORPORATION	Jagriti Jain	Lawfirm@unsolvedlegal.com	20.05.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM.)/602/2026	25-05-2026	Shree Radhy Shyam Enterprises Vs ASB Film Village Sales PVT LTD	Shikha goel	officeofadvshikhagoel@gmail.com	21.05.2026
				OMP (COMM.)/495/2026 (1)	26-05-2026	TATA CAPITAL LTD Vs VINAY BHARDWAJ	Sunil sehwart	Delhilawyers76@gmail.com	NA
				OMP (COMM.)/500/2026 (1)	26-05-2026	TATA CAPITAL LTD Vs NAYAN KUMAR TELI	Sunil sehwart	Delhilawyers76@gmail.com	NA
				CS (COMM.)/607/2026	26-05-2026	MOHAN KUMAR JHA Vs MUNICIPAL CORPORATION OF DELHI	Sanjay kumar	lawyer.sanjay@gmail.com	21.05.2026
				Ex.COMM Award by Arb. Comm./72/2026	30-05-2026	KOTAK MAHINDRA BANK LTD Vs NARENDER KUMAR	HK MONGA		NA
				OMP (COMM.)/512/2026 (1)	30-05-2026	TATA CAPITAL LTD Vs UNIQUE CRANE SERVICES 7147	Anish bhola	Anishbhola17@yahoo.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
					OMP (1) (COMM.)/513/2026	30-05-2026	TATA CAPTAL LTD Vs AMAN SINGH	Anish bhola	9811452022	Anishbhola17@yahoo.com	NA
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201	CS	CS (COMM)/434/2026	02-05-2026	M/S SIRCA PAINTS INDIA LTD Vs U P PAINTS	Parth Sharma(P),	9810866704	officeofparthsharma@gmail.com	31-07-2025
				CS	CS (COMM)/433/2026	02-05-2026	PEPSICO INDIA HOLDINGS PRIVATE LIMITED Vs M/S CHINTAMANI TRADERS AND ORS	Sonu Vivek(P),	9999023790	advocaterajneeshkumar@gmail.com	01-04-2025
				CS	CS (COMM)/436/2026	04-05-2026	Aditya Jain Proprietor of M/s JAI SHREE RADHEY SHYAM ENTERPRISES Vs Renu Sharma Proprietor of M/s YANKIT TECHNO SOLUTIONS	Vibhu Jain(P),	9729615170	admin@vjlawoffice.in	25-04-2026
				CS	CS (COMM)/441/2026	04-05-2026	M/S ALUTECH INDUSTRIES Vs SANDEEP SRIVASTAVA PROP OF M/S R S ALUMINIUM AND HARDWARE	Nancy Jain(P),	9660729214	ADV.NANCYJ@GMAIL.COM	15-04-2026
				CS	CS (COMM)/442/2026	04-05-2026	MAKE MY LAGAN LLP Vs SHREY DEEPA MAHAJAN AND ANR	ANSH SINGH LUTHRA(P),	9999068681	chambers@anshilinghuthra.com	25-03-2026
				CS	CS (COMM)/443/2026	04-05-2026	M/s Kohinoor Factory Private Limited Vs Upventa Knocepts Pvt Ltd	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	04-04-2026
				CS	CS (COMM)/448/2026	05-05-2026	Levikas Enterprises Pvt Ltd Vs Bikramjeet Singh Prop of Link Chemists	Ankit Kumar(P),	9015505737	adv.aankitarya@gmail.com	30-04-2026
				CS	CS (COMM)/455/2026	06-05-2026	Manpreet Singh Proprietor of OPTIONS UNLIMITED Vs Vikram Sharma and another	Vishwendra Verma(P),	9871704611	verma.vishwendra@yahoo.co.in	04-05-2026
				CS	CS (COMM)/454/2026	06-05-2026	CANARA BANK Vs ASHUTOSH PROP - M/S DAILY NEEDS	CHITRA SMALHOTRA(P),	9212888057	not mentioned	25-02-2026
				CS	CS (COMM)/453/2026	06-05-2026	M/S MITARTH INDIA PVT LTD Vs RAFIQ AHMED GANAIE PROP OF M/S PIPE HOUSE	JAGRITI JAIN(P),	8527506427	LAWFIRM@UNSOVLVEDLEGAL.COM	04-05-2026
				CS	CS (COMM)/456/2026	07-05-2026	PARVEEN KUMAR GARG (Proprietor of GSV PRODUCTS) -- Vs M/S ASHIANA ISPAT LIMITED AND ORS	DEEPAK KUMAR BANSAL(P),	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	22-01-2026
				CS	CS (COMM)/468/2026	08-05-2026	UNION BANK OF INDIA Vs FARUK SARKAR	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	06-05-2026
				CS	CS (COMM)/478/2026	13-05-2026	ALEX JOSEPH PROPRIETOR OF MYSFACE ARCHITECTS Vs Ricardo Elevators Private Limited	alex joseph(P),	9899120689	advalexjosephadv@outlook.com	07-05-2026
				CS	CS (COMM)/479/2026	13-05-2026	M/S TIRUPATI KRAFT PAPER THROUGH ITS SOLE PROPRIETOR PARUL GUPTA Vs M/S WISE PARTNERS AB	DEV PRAKASH PACHAURI(P),	9811113445	aaradyashukla2015@gmail.com	18-04-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS	CS (COMM)/486/2026	15-05-2026	A and S LABELS PVT LTD Vs AISHWARYA LIFESCIENCES	ADITI TUTEJA(P),	9999630431	aditituteja15@gmail.com	09-03-2026
			CS	CS (COMM)/488/2026	16-05-2026	SINGHANIA OVERSEAS PRIVATE LIMITED Vs DSS SALES AND SERVICES AND ORS	AMIT SANDUJA(P),	9810954389	AMITSANDUJA99@gmail.com	23-04-2026
			CS	CS (COMM)/492/2026	18-05-2026	MUKESH SANGHI Vs M/S KEYS EVENTSS	SANJEEV KUMAR CHAUHAN(P),	9810232810	sanjeevkpaila@gmail.com	13-05-2026
			CS	CS (COMM)/494/2026	18-05-2026	DALJEET SABHARWAL Vs M/S DIVYA FABRICS AND FURNISHING THROUGH ITS PROP ANAMIKA AGGARWAL ALIAS ANAMIKA	puneet bajaj(P),	9213187809	advocate.puneet31@gmail.com	27-07-2023
			CS	CS (COMM)/493/2026	18-05-2026	RAM PAL SINGH Vs SUNIL SHARMA AND ANR	Manish Tanwar(P),	9818010102	manishadvoc@gmail.com	13-05-2026
			CS	CS (COMM)/502/2026	20-05-2026	M/S AREO EDGE INDUSTRIES PVT LTD Vs M/S DECOZY HOMETECH INDIA PVT LTD	MUKESH KUMAR(P),	9810682372	shekhawatlegal@yahoo.in	14-05-2026
			CS	CS (COMM)/501/2026	20-05-2026	M/S POLYMERS Vs M/S TRUSOURCE TECHNOLOGY PVT LTD	SWASTIK Gaurav Tyagi(P),	9811407050	tygarlaw@gmail.com	13-05-2026
			CS	CS (COMM)/513/2026	23-05-2026	FOOTWEAR (CLICK) INDIA PVT LTD Vs Khurshed Alam Proprietor M/s Bihar Agency	Shram Vir Vats(P),	9818365011	vatsadvocate1978@gmail.com	21-05-2026
			CS	CS (COMM)/519/2026	25-05-2026	M/S ATS Wood Products Private Limited Vs M/S Exim Contracts Private Limited	Jatin Aggarwal(P),	9953283177	jka.legal@gmail.com	20-05-2026
			CS	CS (COMM)/531/2026	26-05-2026	Saraogi Super Sales Pvt Ltd Vs Jitendra Kumar Prop Sonali Vastralay	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	23-05-2026
			CS	CS (COMM)/530/2026	26-05-2026	M/S GIPSKARTON INDIA PRIVATE LTD Vs SHRI HARENDRA BECHOO PAL PROP OF M/S RUDRA AGENCIES	KRISHNA PAL(P),	910397977	Subhashgarg.advocate@mail.com	06-05-2026
			CS	CS (COMM)/532/2026	29-05-2026	RADIANT TRS AND GROUPS Vs ASTER HOMES	Pratishtha Verhwani(P),	8744002114	advpratishtha18@gmail.com	21-05-2026
			CS	CS (COMM)/538/2026	30-05-2026	State Bank of India Vs Latika and Anr	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	27-05-2026
			CS	CS (COMM)/540/2026	30-05-2026	M/S CONTINENTAL HYGIENE CONCEPTS Vs M/S DAILY HYGIENE	Narendra Kalra(P),	9811403864	not mentioned	21-05-2026
			CS	CS (COMM)/539/2026	30-05-2026	Rajeev aggarwal Proprietor of M/s Rajnish INC Vs Jovian Creations Ltd and Anr	NITIN GOEL(P),	9999340256	mnglawoffice@gmail.com	22-05-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	445/2026	05.05.2026	CANARA BANK VS. SUNON RAJ KONWAR	CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	17.07.2025
				CS(COMM)	452/2026	06.05.2026	CHAUDHARY TIMBER INDUSTRIES VS. RINA DEVI KANAKKUMAR TOLIA	JASPREET SINGH	9899641617	jaspreet.law@gmail.com	04.05.2026
				CS(COMM)	912/2026	11.05.2026	DEEPALI BHERA VS. M/S SHIVAM HOSIERY	MANISH	7838014247	legalinstinctllp@gmail.com	21.10.2024
				CS(COMM)	476/2026	12.05.2026	BEC CONDUTIS PVT LTD VS. KK VENTURE	ANITA SINGH	8800592373	advocate.anitasingh@outlook.com	06.08.2026
				CS(COMM)	490/2026	18.05.2026	DALJEET SABHARWAL VS. TANISHKA ENTERPRISES	PUNEET BAJAJ	9213187809	advocate.puneet@gmail.com	27.07.2025
				CS(COMM)	491/2026	18.05.2026	M/S SGM PAPER PRODUCTS VS. AMBITIOUS PENS PVT LTD	AAYUSH VS. KUCHHAL	8527274542	admin@rvslegal.in	16.05.2026
				CS(COMM)	496/2026	19.05.2026	BANK OF BARODA VS. M/S CONSTRUCTION	PRATYUSH V.K. PARIMAL	9971444643	sumeetanand.adv@gmail.com	15.05.2026
				CS(COMM)	497/2026	19.05.2026	MEENU GUPTA VS. SUSHIL SHARMA	O.P. GUPTA	9868005927	sanjeev.kumar@knowlex.in	15.05.2026
				CS(COMM)	505/2026	21.05.2026	PUNJAB NATIONAL BANK VS. KAMLESH GOEL	AMBRISH	9971790507	ambrish22@gmail.com	19.05.2026
				CS(COMM)	517/2026	23.05.2026	BIGJOS CORPORATION VS. SANYA GARG	GLOBAL SHUBHAM VS. SINGHAL	8279850249	vshadvocates@gmail.com	21.05.2026
				CS(COMM)	518/2026	23.05.2026	SMART ENTERPIRSES VS. ATHARVA METAL CRAFT	KARAN ATRI	8851547492	advocates@lexpractica.com	07.05.2026
				CS(COMM)	526/2026	26.05.2026	STATE BANK OF INDIA VS. ISTAK	ADAITA KUMAR	9999132159	akroutadvocate@gmail.com	19.05.2026
				CS(COMM)	527/2026	26.05.2026	EURO FOODS PVT LTD VS. NAVNATH GULAB PAWLE	MANOHAR LAL	9971014581	chaitanyarohilla9@gmail.com	19.05.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block	CS (COMM)/439/2026	04-05-2026	Ms Shaswat Fashion Ltd Vs Avi Couture P Ltd	PTANISHA VERMA(P),	9810283700	tverma2508@gmail.com	19-04-2026	
				CS (COMM)/440/2026	04-05-2026	Shyam Gopal Charitable Trust Anr Vs Bajj Nath Sharma	Sahil Sharma(P),	Not Mentioned	Not Mentioned	06-10-2025,28-04-2026	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/438/2026	04-05-2026	ORIENT ABRASIVES LIMITED Vs MICRON SHYAM GLASSES	Nipun Gupta(P),	989995100	legal.nkpartners@gmail.com	01-05-2026
				M-Ex/178/2026	04-05-2026	Dharmen M Shah Vs KRFLTD	RANJAN DOSHI(P),			
				CS (COMM)/446/2026	05-05-2026	BTB MARKETING PRIVATE LIMITED Vs Sanjeev Kumar	Raghav Sethi(P),	9717253648	nitin@tandriawoffices.com	24-04-2026
				OMP (COMM)/899/2026	06-05-2026	Yes Bank Ltd Vs GAGANMEET BHATIA	ADV. LALIT KAUR PANDEY(P),			
				CS (COMM)/450/2026	06-05-2026	BTB Marketing Private Limited Vs QUICK SERVICES INTERNATIONAL	Nitin (P),	9717253648	nitin@tandriawoffices.com	24-04-2026
				CS (COMM)/464/2026	08-05-2026	ZIRCON EXPORTS PVT LTD Vs ARVVATSA(P), BUILDWELL PVT LTD	PRATYARK	7503710142	shreydodheech@gmail.com	01-04-2026
				OMP (COMM)/904/2026	08-05-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs UMAR DARAJ	ADV. LALIT PANDEY(P),			
				CS (COMM)/469/2026	11-05-2026	SIDHARTH SINGH Vs VIVEK MEHTA	AJEET KUMAR(P),	8130126004	advajeetkumar22@gmail.com	18-11-2025
				OMP (COMM)/930/2026	12-05-2026	AXIS BANK LTD Vs ARNAV	ADV. LALIT PANDEY(P),			
				OMP (COMM)/929/2026	12-05-2026	AXIS BANK LTD Vs DHANANJAY MISHRA	ADV. LALIT PANDEY(P),			
				CS (COMM)/472/2026	12-05-2026	Ms ALLEGIANCE PETROLEUM Through its Partner Vs M/S ASHIANA ISPAT LIMITED Through its Directors	DEEPAK KUMAR BANSAL(P),	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	22-01-2026
				OMP (COMM)/928/2026	12-05-2026	AXIS BANK LTD Vs KRISHNA NAND JAISWAL	ADV. LALIT PANDEY(P),			
				OMP (COMM)/927/2026	12-05-2026	AXIS BANK LTD Vs POOJA GARG	ADV. LALIT PANDEY(P),			
				OMP (COMM)/948/2026	13-05-2026	HDFC BANK LTD Vs ANUPAM MAHAJAN	ADV. LALIT PANDEY(P),			
				CS (COMM)/481/2026	14-05-2026	SUSHIL JINDAL PROP RIDHI POLYMERS Vs SIDHI GOEL PROP VEDANSH OVERSEAS	KALPANA SIDHI HINGORANI(P),	9211033533	advocate_kalpana@yahoo.com	05-05-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
				ExCOMM Award by Arb Comm/77/2026	14-05-2026	Axis Bank Ltd Vs AMARJEETKUMAR GUPTA	MAYANK MAHAJAN(P),			
				CS (COMM)/484/2026	15-05-2026	BANK OF BARODA Vs INDERJEET SINGH	GIRISH VERMA(P),	9811135305	legal.gva@gamil.com	07-05-2026
				CS (COMM)/483/2026	15-05-2026	SANDEEP KUMAR Vs HARISH KALRA	SHAKEEL AHMED KHAN(P),	9899855215	Not Mentioned	02-04-2026
				Misc DJ/533/2026	16-05-2026	Zion International Food Ingredients Private Limited Vs mohd Akhtar	NIKITA GUPTA(P),			
				ExCOMM Award by Arb Comm/78/2026	16-05-2026	Axis Bank Ltd Vs ACHIN BATRA	MAYANK MAHAJAN(P),			
				Execution (Comm)/192/2026	16-05-2026	Centurion Packaging pvt ltd Vs Nine Plus Shoes Pvt Ltd	Chakit Singhal(P),			
				OMP (COMM)/968/2026	18-05-2026	YES BANK LIMITED Vs PARSHANT TRADING COMPANY	ANANJAY SINGH(P),			
				OMP (COMM)/969/2026	18-05-2026	IDFC FIRST BANK LIMITED Vs ABHAPATHAK, LOGISTIC	SANJEEV			
				Execution (Comm)/195/2026	18-05-2026	CSI ENTERPRISES PRIVATE LIMITED Vs PRAVESH GUPTA	Bhaskar Vali(P),			
				CS (COMM)/489/2026	18-05-2026	Orient micro abrasives ltd Vs RITA CHAUHAN PROP OF M/S SHREE KAILA ENTERPRISES	Nipun Gupta(P),	9899995100	legal.nkpartners@gamil.com	15-05-2026
				Execution (Comm)/194/2026	18-05-2026	ULTRATECH CEMENT LIMITED Vs ACROSS NETWORK PRIVATE LIMITED	TASHKRIT TIWARI(P),			
				Misc DJ/539/2026	19-05-2026	RAJ BALA TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),			
				OMP (COMM)/974/2026	19-05-2026	IDFC FIRST BANK LIMITED Vs SANDEEP SEHGAL	SANJEEV PATHAK(P),			
				Misc DJ/547/2026	20-05-2026	PUNEET GUPTA Vs SANJEEV KUMAR NOW DECEASED THROUGH HIS L R	Sanjeev(P),			
				OMP (COMM)/984/2026	20-05-2026	YES BANK LTD Vs MOTOWISE LOGISTICS INDIA PVT LTD	KARTIK KUMAR(P),			

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM)/985/2026	(1)20-05-2026	YES BANK LTD Vs MOTOWISE LOGISTICS INDIA PVT LTD	KARTIK KUMAR(P),			
				Misc DJ/554/2026	21-05-2026	MS AGRICO ORGANICS LTD Vs MS BARODA AGRO CHEMICALS LIMITED	Aviral Garg(P),			
				OMP (COMM)/998/2026	(1)21-05-2026	YES BANK LTD Vs KARAN SHARMA	KARTIK KUMAR(P),			
				OMP (COMM)/999/2026	(1)21-05-2026	YES BANK LTD Vs KHUSHI VERMA	KARTIK KUMAR(P),			
				OMP (COMM)/997/2026	(1)21-05-2026	YES BANK LTD Vs SURENDRA PATEL	KARTIK KUMAR(P),			
				CS (COMM)/506/2026	21-05-2026	B E C CONDUTIS PRIVATE LIMITED Vs Prakriti Energy Resources Limited	Ram Naresh(P),	8800592373	Not Mentioned	06-08-2025
				Misc DJ/560/2026	22-05-2026	ANIL ARORA Vs ACHAL SHARMA	Pankaj Tomer(P),			
				CS (COMM)/509/2026	22-05-2026	Integral International Symcon Private Limited Vs Industries	RAVINDER KUMAR(P),	9999502875	rkoffice.adv@gamil.com	06-05-2026
				CS (COMM)/512/2026	23-05-2026	FOOTWEAR INDIA PVT LTD Vs SH PRAKASH NAIK B N	KLICK Shram Vir Vats(P),	9818365011	vatsadvocate1978@gmail.com	21-05-2026
				OMP (COMM)/1017/2026	(1)25-05-2026	Yes Bank Ltd Vs SURAJ KUMAR	ADV. LALIT PANDEY(P),			
				OMP (COMM)/1020/2026	(1)25-05-2026	Yes Bank Ltd Vs SULTAN KHAN	ADV. LALIT PANDEY(P),			
				CS (COMM)/529/2026	26-05-2026	PUNJAB NATIONAL BANK Vs DIVYANSH TALWAR	PARAS HAGGARWAL(P),			
				CS (COMM)/528/2026	26-05-2026	Saraogi Super Sales Pvt Ltd Vs Ajay Verma	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	23-05-2026
				OMP (COMM)/1029/2026	(1)29-05-2026	Yes Bank Ltd Vs PRADEEP OMVEER	ADV. LALIT PANDEY(P),			
				OMP (COMM)/1026/2026	(1)29-05-2026	Yes Bank Ltd Vs ROHIT KHANDUJA	ADV. LALIT PANDEY(P),			

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM)/1024/2026	(1)29-05-2026	Yes Bank Ltd Vs RAMPAL RAMNARAYAN	ADV. LALIT PANDEY(P),			
				OMP (COMM)/1037/2026	(1)30-05-2026	Shriram Finance Ltd Vs GUFARAN	Manoj Kumar(P),			
				OMP (COMM)/1036/2026	(1)30-05-2026	AXIS BANK LTD Vs INDRESH KUMAR	ADV DHEERAJ(P),			
				OMP (COMM)/1035/2026	(1)30-05-2026	PIRAMAL FINANCE LTD Vs JAYSUKHBHAI SANGANI	Sambhav Jain(P),			
				OMP (COMM)/895/2026	(1)05-05-2026	IDFC FIRST BANK LIMITED Vs MOHAN LAL BARSIWAL	SANJEEV PATHAK(P),			
				OMP (COMM)/894/2026	(1)05-05-2026	Yes Bank Ltd Vs ARUN KUMAR	ADV. LALIT PANDEY(P),			
				OMP (COMM)/893/2026	(1)05-05-2026	Yes Bank Ltd Vs AKSHAY KUMAR	ADV. LALIT PANDEY(P),			
				Misc DJ/493/2026	06-05-2026	Indian Bank Vs Advika Urban Packaging	Vinita Raghav(P),			
				OMP (COMM)/909/2026	(1)11-05-2026	Shriram Finance Ltd Vs MAHAJAFI	Manoj Kumar(P),			
				Misc DJ/505/2026	11-05-2026	State Bank Of India Vs Mangi Lal Bheel	Siddharth(P),			
				OMP (COMM)/964/2026	(1)14-05-2026	IDFC FIRST BANK LIMITED Vs RISHI KUMAR	SANJEEV PATHAK(P),			
				OMP (COMM)/975/2026	(1)19-05-2026	TSC FINSERV PRIVATE LIMITED Vs GILL MOTORS	ADV. LALIT PANDEY(P),			
				OMP (COMM)/1018/2026	(1)25-05-2026	Yes Bank Ltd Vs DINESH KUMAR	ADV. LALIT PANDEY(P),			
				OMP (COMM)/1019/2026	(1)25-05-2026	Yes Bank Ltd Vs DEEN MOH	ADV. LALIT PANDEY(P),			
				OMP (COMM)/1016/2026	(1)25-05-2026	Yes Bank Ltd Vs RAJEEV KUMAR PANDEY	ADV. LALIT PANDEY(P),			

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17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/437/2026	04-05-2026	ALUTIX INSULATIONS Vs NRIS STEEL STRUCTURES PVT LTD	PALLAV GUPTA	9910186086	advpallavgupta@gmail.com	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/879/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs POOJA AGGARWAL	SANJEEV PATHAK	9717028845	litigation@srslegall.com	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/880/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs AAKASH KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegall.com	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/881/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs PANKAJ AGGARWAL	SANJEEV PATHAK	9717028845	litigation@srslegall.com	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/882/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs MANOJ KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegall.com	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/883/2026	04-05-2026	IDFC FIRST BANK LIMITED Vs KARTAR SINGH	SANJEEV PATHAK	9717028845	litigation@srslegall.com	04.05.2026
				CS (COMM)	CS (COMM)/444/2026	05-05-2026	NORMA ISPAT LLP Vs SHRI SAI FITNESS	ACHIN MITTAL	9811112729	mittaloffice@gmail.com	02.05.2026
				CS (COMM)	CS (COMM)/447/2026	05-05-2026	INDIAN BANK Vs M/s P ENTERPRISES	SWEEETY SOOD	9811786067	msssoodadvocate@gmail.com	14.04.2026
				CS (COMM)	CS (COMM)/449/2026	05-05-2026	DILIP KUMAR TANEJA Vs SHUBRA JYOTI	A. HASHMI	800726786	ftikharalishashmi784@gmail.com	05.05.2026
				OMP (COMM)	(D)OMP (COMM.)/884/2026	05-05-2026	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/890/2026	05-05-2026	Yes Bank Ltd Vs AISHWARYA SAGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/891/2026	05-05-2026	Yes Bank Ltd Vs JAIDEEP RANA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.05.2026
				OMP (COMM)	(D)OMP (COMM.)/892/2026	05-05-2026	Yes Bank Ltd Vs SANTOSH SANTOSH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05.05.2026
				CS (COMM)	CS (COMM)/451/2026	06-05-2026	DHARMENDER SAINI Vs MS SHIVAM CONSTRUCTION THROUGH ITS PROPRIETOR VIPIN KUMAR	SUMIT RANA	9818621098	ADVSUMITRANA@GMAIL.COM	13.04.2026
				OMP (COMM)	(D)OMP (COMM.)/900/2026	06-05-2026	IDFC FIRST BANK LIMITED Vs ANJAL MASIH	SANJEEV PATHAK	9717028845	litigation@srslegall.com	06.05.2026

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			OMP (COMM)	(D)OMP (COMM.)/901/2026	(D)06-05-2026	IDFC FIRST BANKS ANIL LIMITED Vs ANIL PATHAK KUMAR SHARMA	9717028845	litigation@srcslegal.lconn	06.05.2026
			OMP (COMM)	(D)OMP (COMM.)/902/2026	(D)06-05-2026	IDFC FIRST BANKS MEENU LIMITED Vs MEENU SUNDER	9717028845	litigation@srcslegal.lconn	06.05.2026
			OMP (COMM)	(D)OMP (COMM.)/903/2026	(D)06-05-2026	IDFC FIRST BANKS GAJE LIMITED Vs GAJE SINGH	9717028845	litigation@srcslegal.lconn	06.05.2026
			CS (COMM)	CS (COMM)/458/2026	07-05-2026	GSI ENTERPRISES PRIVATE LIMITED Vs VALI & CO. ASHUTOSH KUMAR	9910358225	OFFICE@VALI.CO.IN	10.04.2026
			OMP (COMM)	(D)OMP (COMM.)/910/2026	(D)11-05-2026	Shriram Finance Ltd Vs ANKIT TYAGI	9891009515	LEXPACIFICQ3@GMAIL.COM	11.04.2026
			CS (COMM)	CS (COMM)/477/2026	12-05-2026	ISHAN HIRING COMPANY Vs Amarendra Kumar BADRI DUBEY RAI AND COMPANY	9599800118	globalvisionlawoffice@gmail.com	11.04.2026
			OMP (COMM)	(D)OMP (COMM.)/914/2026	(D)12-05-2026	YES BANK LTD KRISHAN SUDAMA TRANSPORT CARRIER	9811565635	MANOJKUMARADV@YAHOO.COM	13.04.2026
			OMP (COMM)	(D)OMP (COMM.)/940/2026	(D)12-05-2026	AXIS BANK LTD SARWAN SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM)	(D)OMP (COMM.)/941/2026	(D)12-05-2026	AXIS BANK LTD KAMALESH	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM)	(D)OMP (COMM.)/942/2026	(D)12-05-2026	AXIS BANK LTD MANINDERA SINGH DHAMI	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM)	(D)OMP (COMM.)/943/2026	(D)12-05-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	8130383143	LALITPANDEYADV@GMAIL.COM	16.04.2026
			OMP (COMM)	(D)OMP (COMM.)/949/2026	(D)13-05-2026	IDFC FIRST BANKS SANJAY LIMITED Vs SANJAY KUMAR	9717028845	litigation@srcslegal.lconn	13.05.2026
			OMP (COMM)	(D)OMP (COMM.)/950/2026	(D)13-05-2026	IDFC FIRST BANKS YOGESH LIMITED Vs YOGESH SADWAL	9717028845	litigation@srcslegal.lconn	13.05.2026
			OMP (COMM)	(D)OMP (COMM.)/951/2026	(D)13-05-2026	AXIS BANK LTD SUNNY GILL	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
			OMP (COMM)	(D)OMP (COMM.)/953/2026	(D)13-05-2026	AXIS BANK LTD SUNNY KALYAN	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026

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			OMP (COMM)	(D)OMP (COMM.)/956/2026	(D)13-05-2026	AXIS BANK LTD Vs SATYA JEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
			CS (COMM)	CS (COMM)/482/2026	15-05-2026	MS Naira Fruits Vs DSV Fruit company	DEVRESH DUDEJA	9899568564	SRADVOCATE@GMAIL.COM	24.05.2026
			OMP (COMM)	(D)OMP (COMM.)/965/2026	(D)15-05-2026	AXIS BANK LTD Vs Jyoti Pandey	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
			OMP (COMM)	(D)OMP (COMM.)/966/2026	(D)15-05-2026	HDFC BANK LTD Vs ANIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
			OMP (COMM)	(D)OMP (COMM.)/967/2026	(D)15-05-2026	HDFC BANK LTD Vs AANANT DUGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13.05.2026
			OMP (COMM)	(D)OMP (COMM.)/972/2026	(D)18-05-2026	Shriram Finance Ltd Vs SUMIT	MANOJ KUMAR	9811133644	MANOJKUMARADV@YAHOO.COM	18.05.2026
			OMP (COMM)	OMP (COMM.)/10/2026	20-05-2026	RAJESH KUMAR Vs AMARDEEP SINGH	GURMEET SINGH HANS	9896696965	GURMEETSINGH@GMAIL.COM	15.05.2026
			CS (COMM)	CS (COMM)/504/2026	21-05-2026	Canara Bank Vs DRISHTI JAISWAL	SUMIT VIRMANI	9073245547	VIRmanilawco@email.com	18.05.2026
			CS (COMM)	CS (COMM)/507/2026	21-05-2026	M/S TECHNOCRAFT FINANCIAL SERVICES PRIVATE LIMITED Vs THE PUNJAB NATIONAL BANK	MUKESH GOYAL	9810910312	OFFICEOFRGLAWZ@GMAIL.COM	19.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1006/2026	(D)21-05-2026	YES BANK LTD Vs MANDEEP SINGH DAGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.05.2026
			CS (COMM)	CS (COMM)/508/2026	22-05-2026	MIS King Milk Product Vs Vijaykant Dairy And Food Products Ltd	JEEVESH MEHTA	9811617186	jeevesh@mavenlegal.net	17.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1009/2026	(D)22-05-2026	IDFC FIRST BANK LIMITED Vs SANJEEV SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	22.05.2026
			CS (COMM)	CS (COMM)/515/2026	23-05-2026	STATE BANK OF INDIA Vs ASHISH KUMAR	TIRATH YADAV	9643228307	ADVOCATTIRATH@GMAIL.COM	21.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1011/2026	(D)23-05-2026	Yes Bank Ltd Vs RAJESH KUMAR MARWAHA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1022/2026	(D)25-05-2026	Yes Bank Ltd Vs ANANDYADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.05.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			OMP (COMM)	OMP (COMM.)/11/2026	30-05-2026	Amandeep Singh Vs Ar Kay Fin Lease Pvt Ltd Through its Authorized Representative Mr Ram Niwas Dahiya	VINEET JAIN	9891055897	ADVOCATEVINE ETJAIN@GMAIL.COM	25.05.2026
			CS (COMM)	CS (COMM)/541/2026	30-05-2026	MAKE MY LAGAN LLP Vs PARTH GANDHI	PANSH SINGH LUTHIRA	9999068681	chambers@anshishnghluthra.com	27.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1045/2026	(D)30-05-2026	Yes Bank Ltd Vs HEENAL BEGAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1046/2026	(D)30-05-2026	Yes Bank Ltd Vs BABITAL DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1047/2026	(D)30-05-2026	Yes Bank Ltd Vs POOJA STORE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1052/2026	(D)30-05-2026	Yes Bank Ltd Vs MANSUL TRADING PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1054/2026	(D)30-05-2026	Yes Bank Ltd Vs BRAMJEET BRAMJEET	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.05.2026
			OMP (COMM)	(D)OMP (COMM.)/1056/2026	(D)30-05-2026	Shriram Finance Ltd Vs ANCHAL	MANOJ KUMAR	9811133644	MANOJKUMARADV@YAHOO.COM	30.05.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST 210 Extn Block	CS (COMM)/432/2026	CS (COMM)/432/2026	02-05-2026	PICKNPACK SOLUTIONS INDIA PVT LTD Vs KHULLAR APPEARLS	NITENDRA SHARMA	9350292404	dsaxena(cilleg alprism . co .in	06.03.2026
			CS (COMM)/459/2026	CS (COMM)/459/2026	07-05-2026	Calpro Specialities Pvt Ltd Vs Baniya Ki Dukan Pvt Ltd	Diwan Singh Chauhan	9810284088	abhi_chauhan1991@yahoo.in	04.05.2026
			CS (COMM)/460/2026	CS (COMM)/460/2026	07-05-2026	SUNRISE FOAM PRODUCTS PVT LTD Vs SURINDER KUMAR GOEL PROP OF MIS BHARAT FOAM INDUSTRIES	Taksh Suri	8588800181	Not Provided	NIL
			CS (COMM)/462/2026	CS (COMM)/462/2026	08-05-2026	Inder Prabha Vs Bhansali Value Creations Private Limited AND ANR	SHAILENDRA BHARDWAJ	9811028868	shailybhardwaj@hotmail.com	20.11.2023
			CS (COMM)/475/2026	CS (COMM)/475/2026	12-05-2026	NEVA POLYMERS PVT LTD Vs M/S HEMKUNTRADERS AND ORS	awil gupta	9871255299	Not Provided	07.05.2026
			CS (COMM)/485/2026	CS (COMM)/485/2026	15-05-2026	Canara Bank Vs RISHI VERMA PROPRIETOR OF ALL STATE TECH SERVICE and anr	sumit virmani	9873245548	virmanilawco@zgmail.com	01.05.2026
			CS (COMM)/487/2026	CS (COMM)/487/2026	15-05-2026	BANK OF BARODA Vs Jamalludin	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	NIL

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)/495/2026	CS (COMM)/495/2026	19-05-2026	NEETU KAKKAR Vs NILANJAN BHARDWAJ	Ananjay Singh	7030378800	Not Provided	08.05.2026
			CS (COMM)/498/2026	CS (COMM)/498/2026	20-05-2026	PUNJAB NATIONAL BANK Vs SACHIN KUMAR SHARMA	SANCHEET SHARMA	9548667393	sssanchit09@gmail.enm	18.05.2026
			CS (COMM)/500/2026	CS (COMM)/500/2026	20-05-2026	Ashish Papers Pvt Ltd Vs Shimla Rani	Raghav Sethi	9650644055	advraghavseth@gmail.com	15.05.2026
			CS (COMM)/503/2026	CS (COMM)/503/2026	21-05-2026	Daya Distribution Technologies Pvt Ltd Vs Naresh Kumar	Hemant Sharma	9999737322	HemantSharma40r@gmail.com	04.05.2026
			CS (COMM)/514/2026	CS (COMM)/514/2026	23-05-2026	FOOTWEAR INDIA PVT LTD Vs Dulal Kumar Das	CLICK SHRAM Vir Vats	9818365011	vatsadvocate1978@gmail.com	21.05.2026
			CS (COMM)/534/2026	CS (COMM)/534/2026	30-05-2026	KAMAL GUPTA Vs RAVINDER KUMAR	ARPIT VERMA	999055878	adv.arpitverma@gmail.com	15.05.2026
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	Execution (Comm.)/174/2026	Execution (Comm.)/174/2026	04-05-2026	Deepika International Limited Vs Punjab Chemical Agency			
			CS (COMM)/435/2026	CS (COMM)/435/2026	04-05-2026	AMIT GUPTA Vs NASIR KHAN	DEEPAK YADAV	9999980081	deepakyadavadvocate@gmail.com	05.05.2026
			Execution (Comm.)/179/2026	Execution (Comm.)/179/2026	07-05-2026	MOHIT GAUR Vs HEMANT KUMAR VAID				
			CS (COMM)/457/2026	CS (COMM)/457/2026	07-05-2026	VS Construction Equipment Rental and Hiring Vs Shri Khaatu Shyam Enterprises	SHUDHANSU TIWARI	8285070338	shudhansutiwari72@gmail.com	05.05.2026
			CS (COMM)/461/2026	CS (COMM)/461/2026	07-05-2026	Sunrise Foam Products Vs Mamta Aggarwal	TAKSH SURI	85888800181		05.05.2026
			CS (COMM)/465/2026	CS (COMM)/465/2026	08-05-2026	PARVEEN KUMAR GARG Proprietor of PRODUCTS Vs M/S JRD INFRA TECH PRIVATE LIMITED Through its Directors	DEEPAK KUMAR BANSAL	9899951648	bansalassociateslawfirm@gmail.com	05.05.2026
			CS (COMM)/466/2026	CS (COMM)/466/2026	08-05-2026	KARAN GAMBHIR Proprietor Vs GNKK ENTERPRISES Vs SATPAL SINGH Proprietor Vs PREMIER ENGINEERING WORKS THROUGH LEGAL FIRMS	MANU SETHI	9971919431	anmlegalhelp@gmail.com	06.05.2026
			OMP (COMM.)/905/2026	(D)OMP (COMM.)/905/2026	(D)08-05-2026	Yes Bank Ltd Vs AASIF	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	02.05.2026
			OMP (COMM.)/906/2026	(D)OMP (COMM.)/906/2026	(D)08-05-2026	Yes Bank Ltd Vs FAYYAZ AHMED	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	02.05.2026

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			OMP (COMM.)/907/2026	(D)OMP (COMM.)/907/2026	(D)08-05-2026	IDFC FIRST BANK LIMITED Vs SUNEEL KUMAR PAL	SANJEEV PATHAK	9717028845	litigation@srslegal.com	02.05.2026
			OMP (COMM.)/908/2026	(D)OMP (COMM.)/908/2026	(D)08-05-2026	IDFC FIRST BANK LIMITED Vs IMRANA MOHD	SANJEEV PATHAK	9717028845	litigation@srslegal.com	02.05.2026
			CS (COMM.)/471/2026	CS (COMM.)/471/2026	11-05-2026	Wings Pharmaceuticals Ltd Vs Brinton Pharmaceuticals Ltd	SANCHIT GUPTA	9811180270	info@litlegal.in	08.05.2026
			OMP (COMM.)/911/2026	(D)OMP (COMM.)/911/2026	(D)11-05-2026	Shriram Finance Ltd Vs AKASH YADAV 2219	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	11.05.2026
			Execution (Comm.)/185/2026	Execution (Comm.)/185/2026	12-05-2026	neelkanth enterprises pvt ltd Vs vertex construction company and ors				
			CS (COMM.)/473/2026	CS (COMM.)/473/2026	12-05-2026	OJAS INDIA PVT LTD Vs MUKESH KUMAR	SHRAM VIR VATS	9818365011	vatsadvocate@gmail.com	05.05.2026
			CS (COMM.)/474/2026	CS (COMM.)/474/2026	12-05-2026	VS Construction Equipment Rental and Hiring Vs Shri Khatu Shyam Developers	SHUDHANSU TIWARI	8285070338	SHudhansutiwari72@gmail.com	07.05.2026
			OMP (COMM.)/915/2026	(D)OMP (COMM.)/915/2026	(D)12-05-2026	AXIS BANK LTD Vs MANOJ DANGI	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	08.05.2026
			OMP (COMM.)/916/2026	(D)OMP (COMM.)/916/2026	(D)12-05-2026	AXIS BANK LTD Vs RAJESH YADAV	LALIT PANDEY KUMAR	0120-4351287	lalitpandeyadvassociates@gmail.com	08.05.2026
			OMP (COMM.)/917/2026	(D)OMP (COMM.)/917/2026	(D)12-05-2026	AXIS BANK LTD Vs WASEEM KHAN	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	08.05.2026
			OMP (COMM.)/918/2026	(D)OMP (COMM.)/918/2026	(D)12-05-2026	AXIS BANK LTD Vs UPENDRA SINGH	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	08.05.2026
			OMP (COMM.)/919/2026	(D)OMP (COMM.)/919/2026	(D)12-05-2026	AXIS BANK LTD Vs SUKHMEET KAUR	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	08.05.2026
			OMP (COMM.)/920/2026	(D)OMP (COMM.)/920/2026	(D)12-05-2026	AXIS BANK LTD Vs HILAL AHMAD	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	08.05.2026
			OMP (COMM.)/921/2026	(D)OMP (COMM.)/921/2026	(D)12-05-2026	PIRAMAL FINANCE LIMITED Vs SATPAL SINGH	MANOJ KUMAR SINGH	9910076176	sambhav@sdjainlaw.com	08.05.2026
			CS (COMM.)/480/2026	CS (COMM.)/480/2026	13-05-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs KULBHUSHAN SINGH	GAURAV MALHOTRA	9999797229	malhotragauravi76@yahoo.co.in	12.05.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Misc DJ/524/2026	Misc DJ/524/2026	13-05-2026	Ms Shivani Leather Cloth Industries Vs INDERPREET SINGH	MADHU		12.05.2026
			OMP (COMM.)/952/2026	(D)OMP (COMM.)/952/2026	13-05-2026	HDFC BANK LTD Vs SAFIQ NANDU	0120-4351287	lalitpandeyadvassociates@gmail.com	12.05.2026
			OMP (COMM.)/954/2026	(D)OMP (COMM.)/954/2026	13-05-2026	HDFC BANK LTD Vs RAMESH SINGH	0120-4351287	lalitpandeyadvassociates@gmail.com	12.05.2026
			OMP (COMM.)/955/2026	(D)OMP (COMM.)/955/2026	13-05-2026	HDFC BANK LTD Vs ANKIT GULATI	0120-4351287	lalitpandeyadvassociates@gmail.com	12.05.2026
			OMP (COMM.)/957/2026	(D)OMP (COMM.)/957/2026	13-05-2026	HDFC BANK LTD Vs DEEPAK KUMAR	0120-4351287	lalitpandeyadvassociates@gmail.com	12.05.2026
			Execution (Comm.)/197/2026	Execution (Comm.)/197/2026	19-05-2026	BANK OF INDIA Vs GURDIYAL SINGH			
				OMP (COMM.)/981/2026	(D)19-05-2026	IDFC FIRST BANKS ANJEEV LIMITED Vs ANMOL SINGH BANKA	9717028845	litigation@srcslegal.com	17.05.2026
				OMP (COMM.)/982/2026	(D)19-05-2026	IDFC FIRST BANKS ANJEEV LIMITED Vs SAJAL KUMAR RAY	9717028845	litigation@srcslegal.com	17.05.2026
				OMP (COMM.)/983/2026	(D)19-05-2026	IDFC FIRST BANKS ANJEEV LIMITED Vs RAVINDRA SINGH RAWAT	9717028845	litigation@srcslegal.com	17.05.2026
			Execution (Comm.)/200/2026	Execution (Comm.)/200/2026	20-05-2026	KAVITA GARG Vs SANJAY TYAGI			
			CS (COMM)/499/2026	CS (COMM)/499/2026	20-05-2026	FOOTWEAR KLIKSHRAM VIR VATS INDIA PVT LTD Vs Shri Nawal Kishor Prasad	9818365011	vatsadvocate@gmail.com	15.05.2026
			OMP (COMM.)/986/2026	(D)OMP (COMM.)/986/2026	(D)20-05-2026	IDFC FIRST BANKS ANJEEV LIMITED Vs SATYA PARKASH	9717028845	litigation@srcslegal.com	17.05.2026
			OMP (COMM.)/1000/2026	(D)OMP (COMM.)/1000/2026	(D)21-05-2026	YES BANK LTD Vs PRAVESH GAUR	9811250543		20.05.2026
			OMP (COMM.)/1001/2026	(D)OMP (COMM.)/1001/2026	(D)21-05-2026	YES BANK LTD Vs SANTOSH KUMARI GAUTAM	9811250543		20.05.2026
			OMP (COMM.)/1002/2026	(D)OMP (COMM.)/1002/2026	(D)21-05-2026	YES BANK LTD Vs DEEPAK AGARWAL	9811250543		20.05.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			OMP (COMM.)/1003/2026	(D)OMP (COMM.)/1003/2026	(D)21-05-2026	YES BANK LTD Vs BALJIT PATHAK	KARTIK KUMAR	9811250543	20.05.2026	
			OMP (COMM.)/1004/2026	(D)OMP (COMM.)/1004/2026	(D)21-05-2026	YES BANK LTD Vs DIPU KUMAR SONI	KARTIK KUMAR	9811250543	20.05.2026	
			OMP (COMM.)/1005/2026	(D)OMP (COMM.)/1005/2026	(D)21-05-2026	YES BANK LTD Vs SURENDER KARAN SINGH	KARTIK KUMAR	9811250543	20.05.2026	
			CS (COMM)/510/2026	CS (COMM)/510/2026	22-05-2026	Booming Bulls Academy Pvt Ltd Vs John Doe	BHAVYA KOHLI	7838837246	snblegal.litigation@gmail.com	19.05.2026
			CS (COMM)/511/2026	CS (COMM)/511/2026	22-05-2026	Ms Hukam Chand Gupta Fabrics Pvt Ltd Vs Miatela Etail Private Limited	ASHISH UPADHAYAY	9811215280	upadhayaylawchambers@gmail.com	20.05.2026
			CS (COMM)/516/2026	CS (COMM)/516/2026	23-05-2026	State Bank Of India Vs Harinder	SWEETY SOOD	9811786067	msssoodadvocate@gmail.com	21.05.2026
			M-Ex/221/2026	M-Ex/221/2026	25-05-2026	Metropol India Pvt Ltd Vs Sixteen Directions Homecare Pvt Ltd				
			CS (COMM)/520/2026	CS (COMM)/520/2026	25-05-2026	FOOTWEAR KLIKS INDIA PVT LTD Vs Mr Vinod Kumar Sahu	SHRAM VIR VATS	9818365011	vatsadvocate@gmail.com	21.05.2026
			OMP (COMM.)/1014/2026	(D)OMP (COMM.)/1014/2026	(D)25-05-2026	Yes Bank Ltd Vs PRADEEP OMVEER	LALIT PANDEY	0120-4351287	lalitpandeyadvocates@gmail.com	22.05.2026
			Execution (Comm.)/204/2026	Execution (Comm.)/204/2026	26-05-2026	SEMICONIC DEVICES PVT LTD Vs SANDEEAP YADAV				
			CS (COMM)/521/2026	CS (COMM)/521/2026	26-05-2026	OM LOGISTICS LIMITED Vs ARVIND METALS AND MINERALS PRIVATE LIMITED	SARUN AGGARWAL	9810163624	advocatearun23@gmail.com	24.05.2026
			CS (COMM)/522/2026	CS (COMM)/522/2026	26-05-2026	Saraogi Super Sales Pvt Ltd Vs Sandeep Kumar	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	25.05.2026
			CS (COMM)/523/2026	CS (COMM)/523/2026	26-05-2026	Saraogi Super Sales Pvt Ltd Vs Rahul Singh	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	25.05.2026
			CS (COMM)/524/2026	CS (COMM)/524/2026	26-05-2026	Saraogi Super Sales Pvt Ltd Vs Anil Kumar Choudhary	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	25.05.2026
			CS (COMM)/525/2026	CS (COMM)/525/2026	26-05-2026	Alok Prakash Vs Anumit Swani	ANURAG PARASHAR	9871077171	tarasharma.advocate@gmail.com	23.05.2026

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			Ex.COMM Award by Arb. Comm./82/2026	Ex.COMM Award by Arb. Comm./82/2026	29-05-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs BANSAL STEELS				
			CS (COMM)/533/2026	CS (COMM)/533/2026	29-05-2026	STATE BANK OF INDIA Vs RISHIPAL	MANOJ KUMAR	9654371856	advpandeymanoj@gmail.com	26.05.2026
			OMP (COMM.)/1033/2026	OMP (COMM.)/1033/2026	29-05-2026	Yes Bank Ltd Vs MANJULI YADAV	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	29.05.2026
			Ex.COMM Award by Arb. Comm./83/2026	Ex.COMM Award by Arb. Comm./83/2026	30-05-2026	Tata Capital Limited Vs ANOOP ABBOT				
			Execution (Comm.)/208/2026	Execution (Comm.)/208/2026	30-05-2026	State Bank Of India Vs SH GANESH PRASAD PROP OF MS GANESH INDUSTRIES				
			CS (COMM)/536/2026	CS (COMM)/536/2026	30-05-2026	POOJA SONI Vs Kiran Garg	DILEEP KUMAR GUPTA	9868906439	advocatedileepgupta@gmail.com	26.05.2026
			CS (COMM)/537/2026	CS (COMM)/537/2026	30-05-2026	BANDMA INDIA PVT LTD Vs ALM FOOD PRODUCTS LTD	RAHUL SINGH LATWAL	9313233329	associates@gmail.com	26.05.2026
			OMP (COMM.)/1043/2026	OMP (COMM.)/1043/2026	30-05-2026	Shriram Finance Ltd Vs INSHAD ALI	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	30.05.2026
20	SH. PULASTYAN NEW DELHI	PARAMCHALA, DISTRICT (COMMERCIAL COURT)-01	OMP (COMM)	110/2022	16.07.2022	HINDUSTAN AERONAUTICS LTD. & V/S NITIN RAVINDRA KHAMKAR	AVNEESH GARG & UTKARSH SHARMA	9818479699	05.05.2026	1389
			OMP (COMM)	95/2022	03.06.2022	NITIN RAVINDRA KHAMKAR HINDUTAN AEROUNTICS	LAKSHMI SREE V/SP.	011-23073290, 9911681171	05.05.2026	1432
			OMP (COMM)	119/2024	09.05.2024	M/S SPACE 4 BUSINESS SOLUTION PVT. LTD. V/S DISTRICT ELECTION OFFICER (NORTH EAST) AND ANOTHER	DURGESH GUPTA	9811217093	12.05.2026	733
			OMP (COMM)	118/2024	09.05.2024	M/S SPACE 4 BUSINESS SOLUTION PVT. LTD. V/S DISTRICT ELECTION OFFICER (NORTH EAST) AND ANOTHER	DURGESH GUPTA	9811217093	12.05.2026	733
			OMP (COMM)	108/2021	10.11.2021	SANJAY KUMAR GUPTA V/S DB INTERNATIONAL STOCK BROKERS LIMITED & ORS.	MUNESH CHAUHAN	9818230467	14.05.2026	1646
			OMP (COMM)	122/2024	16.05.2024	M/S SPACE 4 BUSINESS SOLUTION PVT. LTD. V/S DISTRICT ELECTION OFFICER (SOUTH) AND ANOTHER	DURGESH GUPTA	9811217093	12.05.2026	726
			OMP (COMM)	7/2021	12.01.2021	DDA V/S TARACHAND SUMIT CONSTRUCTION CO.	FAISAL NASEEM	9971936265	16.05.2026	1950

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			OMP(COMM)	158/2025	26.09.2025	M/S ENGINEERING COMPANY V/S SARENS HEAVY LIFT INDIA (P) LTD.	AMAR MANI KAUL 9717318398	22.05.2026	238	
			OMP(COMM)	107/2021	21.02.2026	JITENDRA SHARMA RAGHUNANDAN INDUSTRIES PVT LIMITED	KUMAR BHAVESH V/S KUMAR SHARMA 9810034712	30.05.2026	98	
			OMP(COMM)	56/2024	11.03.2024	RISHABH AND ORS EXTRAMARKS EDUCATION PVT. LTD. AND ANR.	ACADEMY V/S SANCHIT GARG 8506812719	18.05.2026	798	
			CS(COMM.)	301/2020	07.03.2020	R.K. INC V/S ADVERTISING AND MARKETING AND ANR.	GAUZES.N. PANDEY 9810196114	26.05.2026	2271	
			CS(COMM.)	66/18	13.12.2018	M/S ADVERTISING AND MARKETING V/S R.K. INC. ANOTHER	GAUGERAVI VERMA AND M.S.SOCIATES 9312230588	26.05.2026	2721	
			OMP(COMM)	132/2024	28.05.2024	TCI FREIGHT INDIA CORPORATION LTD.	V/S M/S KHAITAN OIL AND KHAITAN 91-11-49774545-9873603928	25.05.2026	727	
			OMP(COMM)	55/2024	07.03.2024	NATIONAL DEVELOPMENT V/S MS/ CAREERS AND ORS.	SKILLS SURI AND COMPNAY LAW FIRM EDULIGHT PVT. LTD. 9871692195	29.05.2026	813	
21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	SANJAY NEW DELHI	25	MISC. DJ	485 / 2025	24.03.2025	M/S GO EXPLORE PRIVATE LIMITED VS. M/S AURA HERBAL PRIVATE LIMITED	SH. ASHUTOSH NAGAR 9999666398	15.05.2026	418
			CS (COMM.)	454 / 2024	28.05.2024	CRYSTAL PROTECTION LIMITED VS. THIRUVENGADAM DHAMAN	CROP SH. SUNIL KUMAR 9818256885	19.05.2026	722	
			CS (COMM.)	284 / 22	15.03.2022	H T MEDIA LTD. VS. ANISHA JAIN	SH. MADHUR DHINGRA 9818249145	23.05.2026	1531	
			OMP (COMM.)	25 / 2023	22.02.2023	SUPERIOR FINLEASE LIMITED VS. OMAXE LTD.	SH. SUNIL KUMAR 9873903395	26.05.2026	1190	
			OMP (COMM.)	134 / 2023	19.10.2023	AIRPORTS AUTHORITY OF INDIA VS. BASUKALRA DEV RAUT SANITATION	SH. VAIBHAV 9650310194	26.05.2026	951	
			CS (COMM.)	686 / 2023	14.12.2023	CANARA BANK VS. SKY DIGITAL HD CABLE TV AND ORS.	SH. EKANT LUDHRA 8376841313	30.05.2026	899	
22	MS. DEEPALI SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/36/2022	04/03/2022	UNION OF INDIA VS MSV.K RAI SWAGATMA ENTERPRISES	NOT AVAILABLE	46147	1523
			SUIT FOR RECOVERY	CS (COMM.)/503/2024	07/06/2024	SWATI KAPOOR VS SWASTIK GRINDWELL PVT LTD	ATUL AGARWAL 9711728821	46147	697	

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			SUIT FOR RECOVERY	CS (COMM.)/281/2023	10/05/2023	J S K SHIPPING AGENCIES PVT. LTD VS WARBLER BREWRIES PVT LTD	RAJEEV KAPOOR	981116256	46150	1094	
			SUIT FOR RECOVERY	CS (COMM.)/5820/2024	24/12/2024	CLARITUS MANAGEMENT CONSULTING PVT LTD VS KISANWALA TECHNOLOGIES PVT LTD	RAHUL MALHOTRA	9899218215	46150	500	
			SUIT FOR RECOVERY	CS (COMM.)/282/2025	16/04/2025	SAGAR SHINDE VS JOS STUDIO	SANJEEV BAGHEL	NOT AVAILABLE	46154	391	
			OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	ARBTN/2143/2021	07/12/2021	P SWAROOPA RANI VST M/S AMERICAN EXPRESS BANKING CORP	VIJAYANOT BHASKAR REDDY	NOT AVAILABLE	46160	1623	
			SUIT FOR RECOVERY	CS (COMM.)/253/2022	02/03/2022	HEMA BARANWAL VS ASWATH INFTECH PVT. LTD.	UMESH KUMAR BURNWAL	9911633057	46162	1540	
			OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/90/2022	01/06/2022	MUNICIPAL CORPORATION OF DELHI VS SAHIL CHOPRA	KUNAL MIMANI	7042492840	46163	1450	
			SUIT FOR RECOVERY	CS (COMM.)/489/2021	10/11/2021	SHRI GANESH PAPER TRADING CO VS GORAYA STRAW BOARD MILLS PVT LTD	AJAY KUMAR	9811017645	46172	1662	
			OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/154/2025	19/09/2025	M/S D.S. PIPELINE PROJECT LTD VS ABHISHEK INFRA	Mohit Yadav	7385424029	46172	253	
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/249/2026	05/05/2026	Global Medilife System Vs Akhilesh Pandey	RAJIV BAJAJ(P),	9310906078	adv.hansrajchauhan706@gmail.com	29.04.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/255/2026	08/05/2026	Deepak MV Vs PSM Ventures and Ors	ANSHUMAN(P),	9911373783	info@markshield.in	06.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/258/2026	11/05/2026	Central Bank of India Vs Yogita Kashyap Proprietor of Makeover Beauty Salon and Fashion Accessories	Anand vijoy(P),	9873413937	advreenuanand@gmail.com	06.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/257/2026	11/05/2026	MRS NAMITA SINGH Vs MR NIKHIL GUPTA	Milind Garg(P),	9560846436	info.prakashlegaldviser@gmail.com	08.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/268/2026	15/05/2026	Ram Kumar Vs Satpal Yadav	Sakshi Arora(P),	7530950090	arorasakshio08@gmail.com	06.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/275/2026	18/05/2026	MANASH LIFESTYLE PRIVATE LIMITED VS PURPLEHUT CONSULTAANTS LLP	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumar.com	14.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/274/2026	18/05/2026	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M S RAKSHA GINNING PRESSING COMPANY	Anmol Panwar(P),	9871717254	anmolpanwaroffice@gmail.com	07.03.2026

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		12, New Court Block-I	Commercial Civil Suit	CS (COMM)/286/2026	22/05/2026	HETTICH INDIA PVT LTD Vs M/S KESHAV ENTERPRISES	RUPAM KUMARI(P),	9910721966	rka.advocates@gmail.com	19.05.2026
		12, New Court Block-I	Commercial Civil Suit	CS (COMM)/285/2026	22/05/2026	UNION BANK OF INDIA Vs LALIT KUMAR RAINA	Sunil Choudhary(P),	954000991	advlalitkumar5700@gmail.com	20.05.2026
		12, New Court Block-I	Commercial Civil Suit	CS (COMM)/293/2026	25/05/2026	Kanvar Corporation Vs Verba Foods and Beverages Pvt ltd	Alok Pandey(P),	9958495050	office@avantamlegal.com	21.05.2026
		12, New Court Block-I	Commercial Civil Suit	CS (COMM)/292/2026	25/05/2026	Small Farmers Agri Business Consortium Vs MS GREENTECH AGRO INDUSTRIES	JATIN JULKA(P),	9899818888	jatinjulka07@outlook.com	07.05.2026
		12, New Court Block-I	Commercial Civil Suit	CS (COMM)/305/2026	26/05/2026	SUNIL CHOUDHARY Vs MUNISH TYAGI	manoj kumar gahlaut(P),	9211324585	manoj28gahlaut@gmail.com	20.05.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS (COMM) 244/2026	02.05.2026	STATE BANK OF INDIA VS KUNWAR PAL	SHIV KUMAR TYAGI	9811059032	shivktyagi@gmail.com	28.04.2026
			6, New Court Block-I	Commercial CS (COMM) 251/2026	06.05.2026	GARG TRADING COMPANY VS MUSCLEGRID INDUSTRIES PVT LTD	ROHAN SANDAL	7827076060	legalrohan66@gmail.com	29.04.2026
			6, New Court Block-I	Commercial CS (COMM) 298/2026	25.05.2026	UNION BANK OF INDIA VS RAKESH KUMAR, PROF GOPAL SHAH SWEETS & FAST FOOD	LALIT KUMAR	9540009991	advlalitkumar5700@gmail.com	21.05.2026
			6, New Court Block-I	Commercial CS (COMM) 296/2025	25.05.2026	ASHANK GUPTA VS MANISH GAUR	SHUBHAM GUPTA	9953139325	shubhamguptaadvocate@gmail.com	21.05.2026
			6, New Court Block-I	Commercial CS (COMM) 303/2026	26.05.2026	ALETHIA INFOTEL PVT LTD VS MANISH PATLE	RAJAN MALHOTRA	9990666940	rajanmalhotraand associate@gmail.com	20.05.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial CS (COMM)/247/2026	05-05-2026	Punjab National Bank Vs Braham Singh	RAM NIWAS ASSOCIATES	99560026079	adv.ramlegal@gmail.com	30.04.2026
			17, New Court Block-I	Commercial CS (COMM)/248/2026	05-05-2026	HETTICH INDIA PVT LTD Vs FINEMAKE TECHNOLOGIES PVT LTD	RUPAM KUMARI	9910721966	rka.advocates@gmail.com	17.04.2026
			17, New Court Block-I	Commercial CS (COMM)/252/2026	05-05-2026	NEERAJ CHAUDHARY Vs THANDI RAM MEENA	JYOTI	8447451189	jyotitamber@gmail.com	04.05.2026
			17, New Court Block-I	Commercial CS (COMM)/254/2026	07-05-2026	M/S A K ENTERPRISES Vs M/S HANUMAN BRICKS FIELD AND ANR	R.V. SINGH	9212734209	rvsingh1968@gmail.com	02.05.2026
			17, New Court Block-I	Commercial CS (COMM)/261/2026	12-05-2026	Agri Wholesale Pvt ltd Vs Titan Infracon LLP	SAHIL AGARWAL	7417519996	sns.legalassociates@gmail.com	22.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES		
		17, New Court Block-I	Commercial	CS (COMM)/272/2026	15-05-2026	Small Farmers Agri Business Consortium Vs MS MAHALINGESHWAR	Jatin Julka	9899818888	jatinjulka07@outlook.com	05/05/2026		
		17, New Court Block-I	Commercial	CS (COMM)/280/2026	19-05-2026	Hariom Metals Pvt Ltd Vs VRL Logistics Ltd	Mrityunjay Saraswat	9286598207	admin@lawgicalassociates.com	06/05/2026		
		17, New Court Block-I	Commercial	CS (COMM)/279/2026	19-05-2026	Veerji Restaurant Private Limited Vs Heer Ji Malai Chaap Wale	Nihit Nagpal	9818202368	litigation@ssrana.com	29/04/2026		
		17, New Court Block-I	Commercial	CS (COMM)/284/2026	21-05-2026	Union Bank of India Vs Aman Kumar	Jitendra Garg	9810197621	jitendergargadv@gmail.com	07/05/2026		
		17, New Court Block-I	Commercial	CS (COMM)/290/2026	22-05-2026	PUNJAB NATIONAL BANK Vs YOGESH CHAND	M K Arora	9910337392	mkarora11@yahoo.com	28/04/2026		
		17, New Court Block-I	Commercial	CS (COMM)/289/2026	22-05-2026	PACE CREATION ANAYA POLYCOATERS Vs AMARENDRA KUMAR DUBEY	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	02/06/2026		
		17, New Court Block-I	Commercial	CS (COMM)/299/2026	25-05-2026	YOTECH PRIVATE LIMITED Vs INFOCOM ISLATE TECHNOLOGIES PRIVATE LIMITED	UDAY KUMAR	8882303942	advudaykumar@gmail.com	25/11/2025		
		17, New Court Block-I	Commercial	CS (COMM)/300/2026	25-05-2026	Hemant Wadhwa Vs Deepa Rajpal	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	20/05/2026		
		17, New Court Block-I	Commercial	CS (COMM)/301/2026	25-05-2026	Union Bank of India Vs Dhairya Pratap Singh	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	07/05/2026		
26	SH. SUDESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/243/2026	02/05/2026	SHANTI PRASAD M/S BEING BARTER INDIA PVT LTD AND ORS	Vs	AYYUB AHMED	9212661342, 9811661342	ayyubahmad@gmail.com	18.04.2026
			29, New Court Block-II	Commercial	CS (COMM)/259/2026	11/05/2026	EMU LINES PRIVATE LIMITED Vs SREERAMULU YALLABANDI (PROP OF R R ENTERPRISES)	Uday Kumar(P),	8882303942, 9810868162	advudaykumar@gmail.com	13.03.2026	
			29, New Court Block-II	Commercial	CS (COMM)/262/2026	13/05/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SINGLA GAUR AND OIL MILL AND ORS	JATIN JULKA(P),	9899818888, 9997332040	jatinjulka07@outlook.com	05.05.2026	
			29, New Court Block-II	Commercial	CS (COMM)/266/2026	14/05/2026	MOHIT JINDAL Vs MAMTA DEVI	Manoj Kumar Jha(P),	9555769993, 9350807852	advmanojjha@gmail.com	12.05.2026	
			29, New Court Block-II	Commercial	CS (COMM)/265/2026	14/05/2026	LOYALTY SOLUTIONS AND RESEARCH PVT LTD Vs EXPEDIENT HEALTHCARE MARKETING PVT LTD (HEALTHIANS)	Siddharth Praveen Acharya	8080989023	advsidharthacharya@gmail.com	13.05.2026	
			29, New Court Block-II	Commercial	CS (COMM)/276/2026	18/05/2026	PUNJAB NATIONAL BANK Vs OM PRAKASH (PROP OF M/S ALLIED METALS AND CABLES)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	15.05.2026	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		29, New Court Block-II	Commercial	CS (COMM)/282/2026	20/05/2026	UNION BANK OF INDIA Vs YADAVENDRA RAI AND ANR	Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	07.05.2026	
		29, New Court Block-II	Commercial	CS (COMM)/287/2026	22/05/2026	M/S NARAIN INFRA TECH Vs VIKAS BANSAL (SOLE PROP OF M/S VIKAS BANSAL)	August kumar Rai(P),	9582682915, 8146458551	raiaugust8@gmail.com	19.05.2026	
		29, New Court Block-II	Commercial	CS (COMM)/295/2026	25/05/2026	MOOL CHAND Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES AND ANR	Deepak Kumar	9898600506	deepakkumar0506@gmail.com	22.05.2026	
		29, New Court Block-II	Commercial	CS (COMM)/302/2026	26/05/2026	SUNIL CHOUDHARY Vs POONAM	manoj kumar gahlaut(P),	9211324585, 9717266278	manoj28gahlaut@gmail.com	20.05.2026	
		29, New Court Block-II	Commercial	CS (COMM)/306/2026	29/05/2026	STATE BANK OF INDIA Vs IDRISH (DECEASED) THROUGH LRs	Shiv Tyagi(P),	9811059032, 9643242952	shivktyagi1@gmail.com	25.05.2026	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS (COMM)	353/2026	04-05-2026	M/S UBS PUBLISHERS DISTRIBUTOR PVT LTD M/S JAWAHAR BOOK CENTRE DELHI	ADV BHAWNA	8800883110	APEXLEGALPARTNERS@GMAIL.COM	26-02-2026
				CS (COMM)	354/2026	04-05-2026	TRUSTLINE SECURITIES LTD VS MS ONEXTEL MEDIA PVT LTD	ADV HEMANT MANJANI & UDAY MATHUR	9818182925	HEMANTMANJANI@GMAIL.COM	24-04-2026
				CS (COMM)	362/2026	05-05-2026	UNION BANK OF INDIA VS VINAY KHURANA	ADV LALIT KUMAR	9540009991	ADVLALITKUMAR5700@GMAIL.COM	29-04-2026
				CS (COMM)	372/2026	06-05-2026	HEMANT WALIA, SOLE PROPRIETOR M/S ACE SQUARE REALTY VS M/S OUTLOOK PUBLISHING INDIA	ADV GAURAV	9953240238	GAURAV.VIG@AVSLEGAL.IN	25-04-2026
				CS (COMM)	396/2026	15-05-2026	UNION BANK OF INDIA VS MS SAIM TOURS AND TRAVELS	ADV AKHIL GUPTA	9811085046	GUPTA26A@YAHOO.CO.IN	06-05-2026
				CS (COMM)	397/2026	15-05-2026	M/s GOEL ROAD CARRIERS PRIVATE LIMITED VS MS SUPERTECH INDIA PRIVATE LIMITED	Kohli & sobti, advocates	9910040471	kohlisobti@gmail.com	23-04-2026
				CS (COMM)	409/2026	18-05-2026	MS FAIR DEAL CHEMICAL CORPORATION VS JINDAL AUTO INDUSTRIES	Adv Vikram Kumar	9958319099	vikramkumar04@gmail.com	13-05-2026
				CS (COMM)	416/2026	20-05-2026	GOPAL SINGH VS ETA ENGINEERING LTD	ADV VISHAL PATEL	9873282248	texlegalizer@gmail.com	10-04-2026
				CS (COMM)	417/2026	20-05-2026	SB PROTECH PVT LTD VS DHARMESH ENTERPRISES	ADV K C JOSHI	9810202014	MCLLAWOFFICES@GMAIL.COM	18-05-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)	425/2026	22-05-2026	SHYAM GINNING MILLS VS SHRI SHIV BHAGWAN	ADV HARISH TRIKHA	9717656389	ADVHARSHTRIKHA@GMAIL.COM	07-05-2026
			CS (COMM)	431/2026	25-05-2026	GURUKUL PUBLICATIONS LTD VS KRISHNA PUBLIC SCHOOL AND ANR	ADV RAMNISH KHANNA & ASSOCIATES	9891696900	RKA.LAWOFFICE@GMAIL.COM	16-04-2026
			CS (COMM)	435/2026	26-05-2026	M/s PARIJATI INDUSTRIES (INDIA) LTD Vs KAROONA NANDAN	ADV MANISH MACGREGOR	9818638678	MANISHMACGREGOR1@GMAIL.COM	13-05-2026
			CS (COMM)	443/2026	29-05-2026	NOBLE CO OPERATIVE BANK LTD Vs NAVITA MITTAL AND ANR.	ADV GOVIND BHARDWARJ	9971987624	GVLAWHOUSE@GMAIL.COM	25-05-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT CS (COMM)/407/2026	18.05.2026	AKG PLASTICS PVT LTD Vs M/s GARG TRADING CO Through its Proprietor Sh Amit Garg	ARPIT JAIN(P),	9990198569	VISHWAJEETADVO3@GMAIL.COM	24.03.2026
				CS (COMM)/383/2026	08.05.2026	Bank of Maharashtra Vs Shivram Gawale	PRASHANT KUMAR	9891399593	ADVOCATEPRASHANT2009@GMAIL.COM	22.04.2026
				CS (COMM)/384/2026	08.05.2026	Bank of Maharashtra Vs Rajendra Kumar Meena	PRASHANT KUMAR	9891399593	ADVOCATEPRASHANT2009@GMAIL.COM	22.04.2026
				CS (COMM)/356/2026	04.05.2026	PERFETTI VAN MELLE INDIA PVT LTD Vs M/S BHARAT OIL AND WASTE MANAGEMENT LTD AND ORS	Amit Kumar(P),	9911686165	AMITSINGH@SINGLAWCHAMBERS.COM	N/A
				CS (COMM)/363/2026	05.05.2026	EXCEL PACK PVT LTD Vs CHIRRA POLYMERS AND ORS	Rishabh Kapur(P),	70422181838	MAIL@RISHABH KABAR.COM	30.04.2026
				CS (COMM)/365/2026	05.05.2026	Union Bank of India Vs Suraj Kumar	ALKA MISHRA(P),	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	29.04.2026
				CS (COMM)/373/2026	06.05.2026	STATE BANK OF INDIA Vs AZAD SINGH RATHORE	RANI BHARDWAJ(P),	9643680913	RBBHARDWAJ@SOCIATE@GMAIL.COM	29.04.2026
				CS (COMM)/379/2026	07.05.2026	ACQUAVIVA INDIA PVT LTD Vs KUMBHALGARH YATRI NIWAS PVT LTD	Shivam Batra(P),	9212103344	SHIVAMBATRA@GMAIL.COM	16.04.2026
				CS (COMM)/395/2026	15.05.2026	RDPL DIGITAL VALUE ADDED SERVICES PRIVATE LIMITED Vs KIRTI SALES AND SERVICES	RACHIT DEVGUN(P),	9810654154	RACHITDEVGUN@GMAIL.COM	17.04.2026
				CS (COMM)/394/2026	15.05.2026	M/S STERLING INFOWAYS P LTD Vs M/S NECHRA MARKETING PVT LTD	Maneesh Gumber(P),	9911315304	ASCENTLAWFIRM@GMAIL.COM	30.04.2026
				CS (COMM)/408/2026	18.05.2026	DREAMZ CONFERENCE MANAGEMENT PRIVATE LIMITED Vs VIRGINIA TECH INDIA RESEARCH AND EDUCATION FORUM	Manish Khurana(P),	7290911000	OFFICE@KLYTOSLEGAL.COM	29.04.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
				CS (COMM)/423/2026	21.05.2026	Sanjeev Arora Prop of Raj Timber Traders Vs Ankit Jhingam Prop of Kaj Kreation	KAILASH CHANDRA(P),	9810675135	KAILASHADV@GMAIL.COM	12.05.2026	
				CS (COMM)/422/2026	21.05.2026	REGENCY CYCLES PVT LTD Vs S T ENTERPRISES	Saurav Kumar(P),	9891535314	ADVOCATE.SAURAV@GMAIL.COM	15.05.2026	
				CS (COMM)/434/2026	26.05.2026	MANOJ KUMAR BHARTIYA Vs AKBAR KHAN	LOVEKESH AGGARWAL(P),	9891947575	LAVEKESH27@GMAIL.COM	12.01.2026	
				CS (COMM)/446/2026	30.05.2026	Elegance Services Pvt Ltd and Anr Vs Moka Brands Private Limited and Anr	ANSHUMAN(P),	9911373783	INFO@MARKSHIELD.IN	18.05.2026	
				CS (COMM)/450/2026	29.05.2026	MINAL DESAIN (COUNTER CLAIM) Vs KAWALJEET SINGH	N/A	N/A	N/A	N/A	
				CS (COMM)/386/2026	11.05.2026	M/S AMBASY CONTRACTORS PVT LTD Vs BPTP Parkland Pride Limited	Urmila(P),	9810070449	ADVZUBAIR@GMAIL.COM	25.04.2026	
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/357/2026	04-05-2026	STATE BANK OF INDIA Vs OMPAL SINGH	RANI BHARDWAJ(P),	9643680913, 8010410831	rbhardwaiassociat e@gmail.com	29.04.2026
				CS (COMM)/358/2026	04-05-2026	HEMA CONNOISSEURS COLLECTIONS (P) LTD Vs NEW SHOP CSTORE NETWORK PVT LTD	SIDHANT KAPUR(P),	9871092913, 8109586292	kaveri@kapurlaw.com; Sivan @kapurlaw.com;	29.04.2026	
				CS (COMM)/364/2026	05-05-2026	STATE BANK OF INDIA Vs SAPTARSI ROY	RANI BHARDWAJ(P),	9643680913, 8010410831	rbhardwaiassociat e@gmail.com	29.04.2026	
				CS (COMM)/367/2026	06-05-2026	SOURABH GUPTA ADVOCATE Vs GOVERMA DIGIT GENERAL INSURANCE LIMITED	ABHAY RAJ GOVERMA(P),	9811581939	abhay@samayalaw.in	29.04.2026	
				CS (COMM)/368/2026	06-05-2026	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR UDAY RAJ SOLE PROPRIETOR AND OWNER OF M/S UDAY RAJ CONSTRUCTIONS	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	18.04.2026	
				CS (COMM)/399/2026	15-05-2026	M/S SAVEX TECHNOLOGIES PVT LTD Vs M/S ELEGANT BUSINESS SOLUTIONS PVT LTD	Amit Sharma(P),	9810589859	AMIT506WW@GMAIL.COM	07.05.2026	
				CS (COMM)/398/2026	15-05-2026	RAGHAV KANOJIA Vs MS HEENA PARVEEN	RANA RANJIT SINGH(P),	9810162881	ranaranjitsingh@gmail.com	12.05.2026	
				CS (COMM)/412/2026	18-05-2026	NOBLE CO-OPERATIVE BANK LTD Vs SH MITTAL (DECEASED)	GOVIND BHARDWAJ(P),	8800677696	gvlawhouse@gmail.com	04.09.2025	
				CS (COMM)/410/2026	18-05-2026	M/S FAIR DEAL CHEMICAL CORPORATION Vs R-UAV INDIA PVT LTD	NITESH KUMAR(P),	99583 19099	vikramkumar04@yahoo.co.in	13.05.2026	

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				CS (COMM)/420/2026	21-05-2026	M/S PAHWAL ENTERPRISES Vs PUSHGAR SINGH	Himanshu Rajput(P),	9811191401	groverandassociateslawfirm@gmail.com	07.05.2026
				CS (COMM)/462/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SHIVKALA DEVELOPERS PVT LTD	GOVIND BHARDWAJ(P),	8800677696	gvlawhouse@gmail.com	25.05.2026
				CS (COMM)/461/2026	30-05-2026	M/S SINGINEE DANCE FOUNDATION Vs M/S INNOVATIVE PROJECT MANAGEMENT SERVICES PVT LTD	AKHIL GANGA(P),	9896406887	advocateakhilgana@gmail.com	08.05.2026
				CS (COMM)/460/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SRS INFRATECH PVT LTD	GOVIND BHARDWAJ(P),	8800677696	gvlawhouse@gmail.com	25.05.2026
				CS (COMM)/459/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SHIVKALA MOTION PICTURES	GOVIND BHARDWAJ(P),	8800677696	gvlawhouse@gmail.com	25.05.2026
				CS (COMM)/463/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S SIDHSTUTI HOTELS RESORTS PVT LTD	GOVIND BHARDWAJ(P),	8800677696	gvlawhouse@gmail.com	25.05.2026
31	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT CS (COMM)/359/2026	02-05-2026	SHRI NISHANT SURIPROPRIETOR OF M/S BASANT ENTERPRISES Vs SHRI BHAVESH KUMAR ARORA AND ANR	Ms. Pooja Shrivastava(P),	9871558892	pujakavisaxena@gmail.com	24.04.2026
				COMMERCIAL SUIT CS (COMM)/360/2026	04-05-2026	Mr Jasmaal Sandhu Vs Harminder Singh Chadha	Rishi Awasthi(P),	9891920235	fishikawasthi@yahoo.co.in	21.04.2026
				COMMERCIAL SUIT CS (COMM)/366/2026	05-05-2026	BEC CONDUITS PVT LTD Vs M/S KKS CONSTRUCTIONS INDIA PRIVATE LIMITED	SAAKAAR SARDANA(P),	9811600007	saakaar@saakaarsardana.com	02.05.2026
				EXECUTION PETITION EXECUTION (COMM)/139/2026	06-05-2026	STATE BANK OF INDIA Vs SH PREM DASS	Apurwa(P),	9810343732	ksingh1123@rediffmail.com	17.04.2026
				EXECUTION PETITION EXECUTION (COMM)/141/2026	06-05-2026	JASLEEN KAUR AND ANR Vs BA LOGICS PVT LTD AND ANR	JUJHAR SINGH(P),	9711968186	jujharsinghadvocate@gmail.com	16.04.2026
				COMMERCIAL SUIT CS (COMM)/378/2026	07-05-2026	Harish Chand Sharma and Anr Vs Vandana Malhotra Proprietor M/s Siyaram Enterprise	Satish Choudhary(P),	9810404147	sanjaychhabra1@gmail.com	05.06.2026
				COMMERCIAL SUIT CS (COMM)/382/2026	08-05-2026	M/S OKHLA ENTERPRENUERS ASSOCIATION THROUGH ITS SECRETARY Vs MR SUNIL CHAUDHARY	KARAN ARORA(P),	9582802087	akgoelubel@gmail.com	04.11.2025 & 21.04.2026
				COMMERCIAL SUIT CS (COMM)/391/2026	13-05-2026	UCO BANK Vs SAFIYA SIDDIQUI	Ms BINAY KUMAR MISHRA(P),	9868113796	BKMDELHI@GMAIL.COM	06.05.2026
				COMMERCIAL SUIT CS (COMM)/390/2026	13-05-2026	M/s E3 PANEL INDUSTRIES Vs M/s ATHRV PLYWOODS PRIVATE LIMITED (Through its Directors)	Nancy Jain(P),	7827867679	E3LEGAL@GMAIL.COM	23.04.2026

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			EXECUTION PETITION	EXECUTION (COMM)/145/2026	13-05-2026	SAHIL GARG Vs M/S VOCATIONAL EDUCATION SOCIETY AND ANR	ANKIT GUPTA(P),	9718591657	manbhar.mittal@gmail.com ravitaslegal.co.in	26.02.2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/28/2026	13-05-2026	OMAXE LIMITED Vs ANCHAL JAIN AND ANR	Adv Wazid Hasan(P),	8826677580	anairoo89@gmail.com	05.05.2026
			COMMERCIAL SUIT	CS (COMM)/402/2026	14-05-2026	M/s United Glass Company Vs Shri Brahm Shakti Prince Beverages Private Limited	Rohan Rohatgi(P),	9811867909	rohanr@rslegal.in	09.05.2026
			MISC. APPLICATION	Misc DJ/645/2026	15-05-2026	M/S VIKASH PIPES INDUSTRIES Vs ANAND JYOTI INDUSTRIES	Sonu Vivek(P),	9891146454	mohdbabaradv@gmail.com	23.04.2026
			MISC. APPLICATION	Misc DJ/644/2026	15-05-2026	M/S GURU KIRPA HOME APPLIANCE Vs ANAND JYOTI INDUSTRIES	Sonu Vivek(P),	9891146454	mohdbabaradv@gmail.com	23.04.2026
			COMMERCIAL SUIT	CS (COMM)/403/2026	15-05-2026	MOHD TANVEER KHAN Vs M/s PROMEP QOTRAC PVT LTD AND ORS	S.K. Chaurasia (P),	9312131464	sanjaychaurasia.13@gmail.com	11.05.2026
			COMMERCIAL SUIT	CS (COMM)/404/2026	16-05-2026	M/S BHAGWATI EMBROIDERY HOUSE Vs MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED	Payal Oberoi(P),	9811510274	advocatepayaloberoi@gmail.com	04.05.2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/102/2026	19-05-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs RABI CHAURASIA	Rahul Chauhan(P),	997897788	INFO@AUALEGAL.COM	22.12.2025
			EXECUTION PETITION	ExCOMM Award by Arb Comm/85/2026	20-05-2026	UNION OF INDIA Vs M/S OCTAVIUS TEAREXWAL AND INDUSTRIES LTD	RAJESH KUMAR (P),	9999865757	rajeshkumarrexwala@gmail.com	09.05.2026
			COMMERCIAL SUIT	CS (COMM)/478/2026	21-05-2026	M/S MR WHITE HOSPITALITY SERVICES (THROUGH ITS PROPRIETOR) SHRAMNEET SINGH Vs M/S YASHAIL HOTEL PRIVATE LIMITED	Gulshan Kumar(P),	8178710036	rsf.gulshangautam@gmail.com	22.04.2026
			COMMERCIAL SUIT	CS (COMM)/421/2026	21-05-2026	M/S RAINBOW DIGITAL SERVICES PVT LTD Vs SHRI ASHOK KUMAR GUPTA AND ORS	Sameer Dewan(P),	9810134864	sameerdewan123@rediffmail.com	08.05.2026
			ARBITRATION AND CONCILIATION ACT	OMP MISC (COMM)/11/2026	22-05-2026	M/S MOONDROP CHEMINEERS PRIVATE LIMITED Vs M/S CO-OPERATIVE COMPANY LIMITED	Jaspreet Singh(P),	9899641617	office@jsbassociates.in	20.05.2026
			COMMERCIAL SUIT	CS (COMM)/426/2026	22-05-2026	M/S ADVANCED SPORTS TECHNOLOGIES LLP Vs SH SAURAV MISHRA	MANAV KUMAR DIVYA KUMAR	9811554435	vkumar@kandkassociates.in	11.05.2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/106/2026	23-05-2026	Mr Pranay Bahl and Ors Vs Mr Jawahar Sehgal and Ors	Anantika Singh(P),	9870563366	anantika@saraadvocacy.com	20.05.2026
			COMMERCIAL SUIT	CS (COMM)/441/2026	26-05-2026	BANK OF BARODA Vs MS PS MEDIA ENTERPRISES	Sumeet Anand(P),	9953154353	sumeetanand.adv@gmail.com	16.05.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COMMERCIAL SUIT	CS (COMM)/442/2026	26-05-2026	MANMACHINE CARE PVT LTD Vs MR MOHD MAHABOOB PASHA PROP M/S BABA ELECTRICAL AND CIVIL WORKS	Shweta Tiwari(P), 8368180177	shweta.tiwari@manmachinecarcare.com	22.05.2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/109/2026	(D) 26-05-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs MOHD VASEEM	RIT ARORA(P), 7838737001	ritarora91@gmail.com	11.03.2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/110/2026	(D) 26-05-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs KARANJIT SINGH	RIT ARORA(P), 7838737001	ritarora91@gmail.com	11.03.2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/111/2026	(D) 26-05-2026	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED Vs Ayyub Khan	RIT ARORA(P), 7838737001	ritarora91@gmail.com	11.03.2026
			COMMERCIAL SUIT	CS (COMM)/444/2026	29-05-2026	M/S UNILINE ENERGY SYSTEM PVT LTD Vs SMT SIMRAN	SANCHIT GOYAL(P), 9999605495	ADVSANCHITGOYAL@GMAIL.COM	23.05.2026
			COMMERCIAL SUIT	CS (COMM)/458/2026	30-05-2026	Manmachine Car Care Pvt Ltd Vs Rohan Sadana and Anr Partners Rohche Automative LLP V	Shweta Tiwari(P), 8368180177	shweta.tiwari@manmachinecarcare.com	22.05.2026
			COMMERCIAL SUIT	CS (COMM)/457/2026	30-05-2026	MOHIT SHARMA Vs JYOTI NIRANJAN SRIVASTAV	rajendra yadav(P), 9312046733	yadavrazen@gmail.com	26.05.2026
			COMMERCIAL SUIT	CS (COMM)/449/2026	30-05-2026	PALLADIUM SAFETY SOLUTIONS PVT LTD Vs M/S JK EXIM PVT LTD (Through Directors)	Vineer Mudgal(P), 9871343259	VINEETMUDGAL@GMAIL.COM	22.05.2026
			COMMERCIAL SUIT	CS (COMM)/448/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S VHBHARDWAJ(P), ENGINEERS (Through its Proprietor Mr Abhilash Chandra Garg)	GOVIND BHARDWAJ(P), 9971987624	GVLAWHOUSE@GMAIL.COM	25.05.2026
			COMMERCIAL SUIT	CS (COMM)/447/2026	30-05-2026	NOBLE CO OPERATIVE BANK LTD Vs M/S ANMBHARDWAJ(P), INFRA PROJECTS PVT LTD	GOVIND BHARDWAJ(P), 9971987624	GVLAWHOUSE@GMAIL.COM	22.05.2026
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	Commercial Suit	CS (COMM)/352/2026	02-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs MS MAHAVEER APPARELS	Ashish Upadhayay(P), 9811215280	updhayaylawchambers@gmail.com	13-04-2026
			Commercial Suit	CS (COMM)/355/2026	04-05-2026	Canara Bank Vs Mamta Sinha	FAHAD KHAN(P), 9219701292	fahadmu1988@gmail.com	09-04-2026
			Commercial Suit	CS (COMM)/369/2026	06-05-2026	UNION BANK OF INDIA Vs Janak Singh	ALKALKA MISHRA(P), 9312872882	advocateshyamjha@gmail.com	29-04-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Commercial Suit	CS (COMM)/380/2026	08-05-2026	BENTLEY SYSTEMS INDIA PVT LTD Vs RAKUL REMANAN AND ORS	PUNEET AHUJA(P),	9315892731	email@anandandand.com	05-05-2026
			Commercial Suit	CS (COMM)/388/2026	13-05-2026	CBK INDIA PRIVATE LIMITED Vs FLAKTGROUP INDIA PRIVATE LIMITED	Umesh Burnwal(P),	9911633057	globaljudexlawfirm@gmail.com	21-04-2026
			Commercial Suit	CS (COMM)/389/2026	13-05-2026	Bhawani Printers and Publishers Counterclaimant Vs Reena Sardana	ARYAN KALIA(P),	9953757826	aryankalia6@gmail.com	11-05-2026
			Commercial Suit	CS (COMM)/392/2026	14-05-2026	TRIO TECHNOLOGIES PVT LTD Vs NOVENTIQ SERVICES INDIA PVT LTD	Sonu Vivek(P),	9718877012	ansarizainab610@gmail.com	07-05-2026
			Commercial Suit	CS (COMM)/401/2026	16-05-2026	BTB MARKETING PRIVATE LIMITED Vs CHIRMI RESTAURANT	Raghav Sethi(P),	9650644055	advraghavseth@gmail.com	24-04-2026
			Commercial Suit	CS (COMM)/413/2026	19-05-2026	Karina Fincep Ltd Vs Malvinder Singh	ANUJ ARORA(P),	9999238801	anujaroraadv@gmail.com	08-05-2026
			Commercial Suit	CS (COMM)/419/2026	21-05-2026	KNIGHT SECURITY PRIVATE LIMITED Vs GREEN MOBILITY PRIVATE LIMITED	ANKUR AGGARWAL(P),	9871777769	ocean.laws@gmail.com	11-05-2026
			Execution Petition	ExCOMM Award by Arb Comm/69/2026	05-05-2026	EQUITAS SMALL FINANCE BANK LTD Vs M/S RINKU TAMPOO SERVICE	Aakash Tyagi(P),	9599341240	--	07-04-2026
			Execution Petition	ExCOMM Award by Arb Comm/70/2026	06-05-2026	KOTAK MAHINDRA PRIME LTD Vs MD MASOOD ALAM	Kushal Kumar(P),	7009793548	fishabh.eruditelegal@gmail.com	15-04-2026

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			Execution Petition	ExCOMM Award by Arb Comm/86/2026	21-05-2026	SIDHARTH SAWHNEY Vs FRENCH BAKERY PRIVATE LIMITED AND ORS	JEETENDER GUPTA(P),	9810050748	guptajeetender@gmail.com	15-05-2026
			Execution Petition	ExCOMM Award by Arb Comm/88/2026	23-05-2026	INDUSIND BANK LTD Vs LALU KUMAR	NAGENDER SINGH(P),	9990706205	advpankaj.associates@gmail.com	24-04-2026
			Execution Petition	EXECUTION (COMM)/138/2026	04-05-2026	STATE BANK OF INDIA Vs DUBEY ENTERPRISE	Apurwa(P),	9810343732	ksingh1123@rediffmail.com	17-04-2026
			Execution Petition	EXECUTION (COMM)/144/2026	11-05-2026	M/S KBC COMPUTECH PRIVATE LIMITED Vs MANTU MANDAL	GAURAV HARNAL(P),	9873377366	GAURAVHARNAL@HOTMAIL.COM	13-03-2026
			Execution Petition	EXECUTION (COMM)/155/2026	21-05-2026	M/s H DOHIL CONSTRUCTION PVT LTD Vs M/s TRUCARD INFO SOLUTIONS PVT LTD	Rajesh Manchanda(P),	9811010461	info@manchanda.com	27-01-2026
			Arbitration Petition	OMP (COMM)/27/2026	05-05-2026	AVTAR SINGH AND ORS Vs KOTAK MAHINDRA PRIME LTD AND ORS	ritu gupta(P),	9811740125	virtuous.people@gmail.com	22-04-2026
			Arbitration Petition	OMP (COMM)/29/2026	15-05-2026	INDIAN CORPORATION LIMITED Vs WOODFUN	OILAMIT MEHARIA(P),	9830079467	delhi@mclegals.com	12-05-2026
			Arbitration Petition	OMP (COMM)/30/2026	15-05-2026	NEXTECH CONTROL Vs STEEL AUTHORITY OF INDIA AND ORS	Mohit Kaushik(P),	9911633626	helegumwisdom@gmail.com	17-03-2026
			Arbitration Petition	OMP (COMM)/34/2026	26-05-2026	RAJESH KUMAR AMARDEEP SINGH Vs	Gurmit Singh Hans(P),	9810209575	legalsk@gmail.com	29-04-2026

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				Review Petition	RP/6/2026	07-05-2026	M/S VCONNECT SYSTEM AND SERVICES Vs M/S BRAINZTORM TECHNICAL EXCELLENCE AND ORS	NITESH KUMAR(P),	9350549030	ku331190gmail.com	04-05-2026	
				Review Petition	RP/8/2026	25-05-2026	Ms ahluwalia Contracts India ltd Vs M/s Eventure Softsol Contracts Private Limited	Biswajit Patra(P),	9810230079	sunilmund@gmail.com	10-03-2026	
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERA SOUTH-EAST		Commercial Suit	CS (COMM)/414/2026	19.05.2026	SHEETAL DAWAR PROPRIETOR, P L DAWAR FABRICS vs.	SHRESHTH JAIN	9871206484		15.05.2026	11.05.2026
				Commercial Suit	CS (COMM)/361/2026	05.05.2026	SHREE BALAJI ENTERPRISES VS. NUTECH CONTRACT & PRIVATE	NEELKANTH KUMAR	9911498167		16.12.2025	17.04.2026
				Commercial Suit	CS(COMM.)/374/2026	06.05.2026	BANK OF MAHARASHTRA VS. M/S DATEX ELECTRONICS PVT. LTD.	PRASHANT KUMAR	9891399593, 9818930672		05.01.2026	22.04.2026
				U/S 34	OMP MISC. (COMM.) 7/2026	13.05.2026	M/S MCM WORLDWIDE PRIVATE LIMITED VS. M/S	SIDDHARTH SHANKAR	9990855623			NA
				Commercial Suit	CS (COMM)/415/2026	19.05.2026	MRS. VANDANA TYAGI VS. MANOJ GUPTA AND	NISHA DHAKA	9811867500, 8172033412		08.01.2026	16.04.2026
				Commercial Suit	CS (COMM)/424/2026	21.05.2026	V R GREEN PRIVATE LIMITED VS.	SURENDER SINGH	9582194481		19.05.2026	11.05.2026
				Commercial Suit	CS(COMM.)/433/2026	25.05.2026	STATE BANK OF INDIA VS. AZHARUD DIN AND ANR.	DHARMENDRA SINGH	8800784740	NA	31.03.2026	20.05.2026
				Commercial Suit	CS (COMM.)/432/2026	25.05.2026	M/S TANYA ENTERPRISES VS. M/S GANNON DUNKERLE & CO.	SHRI BHAGWAN	9205494215		10.03.2026	24.04.2026
				U/S 9	OMP(I) (COMM.)/112/2026	26.05.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. VS. MOHD. AMIR	ANURAG ARORA	7838737001		10.03.2026	NA
				Commercial Suit	CS (COMM)/438/2026	26.05.2026	T.V. TODAY NETWORK LIMITED VS. M.R. SECURITECH THROUGH	NIRMAL MISHRA	9311131978		17.03.2026	27.03.2026
				Commercial Suit	CS (COMM)/438/2026	26.05.2026	T.V. TODAY NETWORK LIMITED VS. M.R. SECURITECH THROUGH	NIRMAL MISHRA	9311131978			18.05.2026
				Commercial Suit	CS (COMM)/439/2026	26.05.2026	M/S ARTESA LIVING PVT. LTD. VS. M/S GIGANTIC	MUKESH KUMAR	97111694968			14.05.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Commercial Suit	CS (COMM.)/440/2026	26.05.2026	M/S ARTESA LIVING PVT. LTD. VS. M/S SPRING	MUKESH KUMAR	97111694968			14.05.2026
			Commercial Suit	CS (COMM)/455/2026	30.05.2026	BANK OF INDIA VS. MITHUN	AMRENDRA NATH SHUKLA	9910717081		CS (COMM)/226/2026	22.05.2026
			Commercial Suit	CS(COMM.)/456/2026	30.05.2026	VJAY RAUT VS. SANGAM TIWARI	RAJENDRA YADAV	9312046733, 8595228794			26.05.2026
34	SH. SAHRAWAT, JUDGE (COMMERCIAL COURT)	TARUN SOUTH-EAST	NIL								
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	DEVENDER EAST	NIL								
37	MS. RUBY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	ALKA EAST	101	CS COMM	192/2026	30.05.2026	SBI VS PULKIT KAMBOJ	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	27.05.2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	-do-	C.S.(COMM)	40/2026	11-05-2026	STATE BANK OF INDIA Vs AKBAR	kamal mehta	9868249232	kamal77mehta@gmail.com	07-05-2026
			-do-	C.S.(COMM)	42/2026	15-05-2026	BSES YAMUNA POWER LIMITED Vs MAHIPAL SINGH	arun sharma	9899900140	arunadvocate2010@gmail.com	15-04-2026
			-do-	C.S.(COMM)	43/2026	15-05-2026	BSES YAMUNA POWER LIMITED Vs CHATAR SINGH	arun sharma	9899900140	arunadvocate2010@gmail.com	15-04-2026
			-do-	C.S.(COMM)	48/2026	23-05-2026	BANK OF BARODA Vs PURAN CHAUHAN	sumesh joshi	9910568669	advumeshjoshi@gmail.com	21-05-2026
			-do-	C.S.(COMM)	49/2026	23-05-2026	BANK OF BARODA Vs ANJALI CHAUHAN	sumesh joshi	9910568669	advumeshjoshi@gmail.com	21-05-2026
			-do-	C.S.(COMM)	50/2026	25-05-2026	ABHIMANYU JOSHI Vs VD AUTOWHEELS	yogesh verma	9810057219	tverma2508@gmail.com	19-05-2026
			-do-	C.S.(COMM)	51/2026	29-05-2026	STATE BANK OF INDIA Vs AMAL K K	suchita dixit	8896932838	agnihotrisuchita@gmail.com	26-05-2026
			-do-	C.S.(COMM)	52/2026	29-05-2026	STATE BANK OF INDIA Vs PIYUSH JAMDAR	suchita dixit	8896932838	agnihotrisuchita@gmail.com	26-05-2026

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		-do--	C.S.(COMM)	53/2026	29-05-2026	STATE BANK OF INDIA Vs PRODIP GOSWAMI	suchita dixit	8896932838	agnihotrisuchita@gmail.com	26-05-2026
		-do--	C.S.(COMM)	54/2026	29-05-2026	STATE BANK OF INDIA Vs ANIL KUMAR	suchita dixit	8896932838	agnihotrisuchita@gmail.com	26-05-2026
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS(COMMERCIAL) CS (COMM)/242/2026	05-05-2026	STATE BANK OF INDIA Vs Ratan Soni proprietor of Krish Garments	SUCHITADIXIT			29.04.2026
			301, New Court Building	CS(COMMERCIAL) CS (COMM)/246/2026	06-05-2026	Punjab National Bank Vs Satya	JYOTI GAUTAM			30.04.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/250/2026	07-05-2026	MS PAHWA FURN FABRICS PVT LTD THROUGH ITS DIRECTOR RAMESH KUMAR PAHWA Vs RELIANCE INFRATEL PVT LTD	NIKHIL TUNEJA			01.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/251/2026	07-05-2026	SAVI POLYMERS LLP Vs RAJ KUMAR AGARWAL	AKSHAYGUPTA			02.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/254/2026	11-05-2026	M/S BHARAT CONSTRUCTION EVARASCON-PAWAN KUMAR JOINT VENTURE	KARTIKAY MUDGAL			05.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/255/2026	11-05-2026	GAURAV BANSAL Vs VINEETA JAIN	PANKAJ SINGHA			03.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/259/2026	12-05-2026	BHUMIKA WADHWA Vs GARVIT KUMAR ANDRAMAN ANR	GOPASHREE			08.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/260/2026	13-05-2026	B L AGRO INDUSTRIES LIMITED Vs SARASWATI ENTERPRISES	RAJESH MAASHARMA,			11.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/268/2026	16-05-2026	TAMILAND MERCANTILE LTD Vs RIDHAAN REFRIGERATION	SACHIN MIGLANI			12.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/269/2026	18-05-2026	KINSHUK JAIN Vs BARICS	ASKV.K.GOEL&UJJWAL(JAIN)			08.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/274/2026	19-05-2026	ASHOK MOHATTA RAVINDRA SHARMA	KUMAR ANIL KUMAR Vs SINGH			12.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/277/2026	21-05-2026	NIKHIL JAIN TANWAR CREATION	Vs KAMAL GARG			16.05.2026
			302, New Court Building	CS(COMMERCIAL) CS (COMM)/280/2026	22-05-2026	SACHIN JAIN DHERAJ KUMAR	Vs JIGYASARATHI			18.05.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/281/2026	22-05-2026	M/S Brainwave Medical Technologies Pvt Ltd Vs Vive Sciences Through Sole Proprietor Director Mr Santosh Mehrotra	Chakitan Vikram Shekher Papta & Chirag			19.05.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/289/2026	25-05-2026	Nisha Walia Vs Ayan Sharma	KARTIK SANSAL			23.05.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/252	08-05-2026	Bank of India Vs Ram Bhool Singh	V. P. Tiwari		04-06-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/258	12-05-2026	MS unifier supply chain solution Vs MS RESPONSE CARGO AND LOGISTICS	Ankur Sharma		05-05-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/263	14-05-2026	Dheeraj Goel Vs Sunny Jaiswal	Priyesh Srivastava		12/05/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/264	14-05-2026	VAISHALI GUPTA Vs SACHIN SETHI	Lalit Narayan Singh		23-01-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/270	18-05-2026	STATE BANK OF INDIA Vs SURAJ PANDEY	KAMAL MEHTA		16-05-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/272	18-05-2026	Bank of Baroda Vs Rajesh Kumar	Umesh Joshi		16-05-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/282	22-05-2026	GAURAV ARORA Vs RANVEER SINGH	Abhiraj Jain		18-05-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/283	22-05-2026	M/s Suresh Apparels Vs MANISH GUPTA	Bharat Gupta		18-05-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/284	22-05-2026	B L AGRO INDUSTRIES LIMITED Vs SAPAR PE FOOD (P) LTD	Rajesh Sharma		19-05-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/286	23-05-2026	Harey Krishna Cables Pvt Ltd Through its Authorised Representative Vishnu Kumar Sharma Vs Wozzby Technologies Through its Director	Varun Dewan		22-05-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/287	23-05-2026	Bank of Baroda Vs Vinay Kumar	Joshi Associates		22-05-2026
41	SH. SANJAY SHARMA DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS (COMM) 241/2026	04.05.2026	PUNJAB NATIONAL BANK VS AMIT SOLANKI	JYOTI GAUTAM		28.04.2026
			303, New Court Building	CS(COMMERCIAL)	CS (COMM) 247/2026	06.05.2026	SHRI BABA ELECTRIC CORPORATION VS GREEN YARDS AND INTERIORS DEVELOPERS PVT LTD	NARENDRA		04.05.2026

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		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 253/2026	11.05.2026	FOXTECH ENGINEERS PVT LTD VS J C AUTOMATION LLP	MECHSATISH KUMAR		04.05.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 257/2026	12.05.2026	RAJESH TAYAL VS SUDHANNYA GHOSH	VSVIJAY KUMAR GOEL		24.03.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 256/2026	12.05.2026	RAJESH DURGEY WEARS VS MISHU ENTERPRISES	MUNISH HUCHOOKER		04.05.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 265/2026	15.05.2026	SURESH JAIN VS ANIL DHINGRA	PADAM KHANNA		07.05.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM)271/2026	18.05.2026	SH. AMARJEET KUMAR SHARMA VS SH. SUNIL KUMAR	DHEERAJ JAIN		04.12.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 275/2026	20.05.2026	HITKARY PHARMACY INDIA PVT LTD & ANR VS SSG PHARMA PVT LTD & ANR	RISHI RAJ SHARMA		14.05.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 276/2026	20.05.2026	BARBARIKA TEX FAB VS MANSI & ANR	ANIL KUMAR SINGH		24.04.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM)278/2026	21.05.2026	JITENDER KUMAR VS VIKAS ADLAKHA	PRIVESH SRIVASTAVA		21.05.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 291/2026	26.05.2026	ANKIT JINDAL VS DHARMENDRA SINGH	SAKSHAY AGGARWAL		23.05.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 292/2026	26.05.2026	STATE BANK OF INDIA VS M/S RUPAM SALES CORPORATION	ARUN UPADHYAY		18.05.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 293/2026	30.05.2026	SANJAY AGGARWAL VS POOJA KESHARWANI	KUMAR VIKRAM		15.05.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/240/2026	02-05-2026	PASCO MOTORS LLP Vs ASHOK KUMAR TAILOR AND ANR	Sonu Vivek(P),	9311352666	drassociates.alawfirrn@gmail.com	25/04/2026
				COMMERCIAL	MISC DJ/485/2026	04-05-2026	VEE PEE FABRICS PVT LTD Vs SURAJ KUMAR SHAW	Kunal Madan(P),	8178766086	admin@kmalawoffice.com	09/04/2026
				COMMERCIAL	MISC DJ/484/2026	04-05-2026	VEE PEE FABRIC PRIVATE LIMITED Vs TEXMART CREATIONS PVT LTD AND ORS	Kunal Madan(P),	8178766086	admin@kmalawoffice.com	09/04/2026
				COMMERCIAL	CS (COMM)/243/2026	05-05-2026	PUNJAB NATIONAL BANK Vs AAKASH SOLANKI	Jyoti Gautam	7000041067	JYOTI_GAUTAM010@YAHOO.COM	28/04/2026
				COMMERCIAL	CS (COMM)/244/2026	05-05-2026	SUSHEEL KUMAR SARIN Vs MOHIT JAIN PROPRIETOR VARDHMAN TOYS AND PLASTIC	Amit Sikri	9810211670	advocates.asa@gmail.com	01/05/2026
				COMMERCIAL	CS (COMM)/245/2026	05-05-2026	SMT. NIRMALA DEVI AND AN. Vs MR. BIMAL PRASAD JAIN AND ORS	Sanjeev Kumar Sarwal	8377834348	sanjeevsarwal1975@gmail.com	29/04/2026
				COMMERCIAL	Ex. - Award by Arb./36/2026	06-05-2026	Kotak Mahindra Bank Limited Vs Himanshu Choudhary	ARUN SETHI	9810834369	promptlawsolutions@gmail.com	23/04/2026
				COMMERCIAL	CS (COMM)/248/2026	06-05-2026	M/S MADHUBAN Vs M/S KARRICURRY AND ANOTHER	Sunil Gupta	8860313311	advsg@yahoo.com	29/04/2026
				COMMERCIAL	CS (COMM)/249/2026	06-05-2026	RAJ AGGARWAL Vs KAMAL KUSHAGRA Vs GOEL	SIMRANJEET SINGH GROVER	9711443294	goellawoffices@gmail.com	04/05/2026
				COMMERCIAL	CS (COMM)/261/2026	13-05-2026	SATO ARGOX INDIA PVT. LTD. THROUGH ITS AR Vs A3S SOLUTIONS AND ORS.	Amit Kumar Singh	9871291420	jurisprudence011@gmail.com	30/04/2026
				COMMERCIAL	CS (COMM)/262/2026	13-05-2026	M/S NITCHEM POLYMERS LLP. Vs M/S GDECOR INDUSTRIES INDIA PVT LTD	PRATYARK SVATSA	9667797450	gdecor2017@gmail.com	12/05/2026
				COMMERCIAL	CS (COMM)/266/2026	15-05-2026	ASHOK MOHATTA Vs RAM LALIT	KUMARNEELAM MALIK	7303296156	neelam.malik8512@gmail.com	05/05/2026
				COMMERCIAL	CS (COMM)/267/2026	15-05-2026	ASHOK MOHATTA Vs SANTOSH KUMAR JHA	KUMARNEELAM MALIK	7303296156	neelam.malik8512@gmail.com	05/05/2026
				COMMERCIAL	MISC DJ/569/2026	16-05-2026	Ekta Promoters Pvt Ltd Vs Sahara India	SATISH SHARMA	9213120025	-	23/03/2026
				COMMERCIAL	Execution (Comm.)/99/2026	16-05-2026	akeel ahmad Vs mohit jaiswal	PRAVEEN YADAV	9910235151	PRAVEEN198280@GMAIL.COM	22/03/2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/273/2026	18-05-2026	Ms. Gauri Sharma Vs Gauri Nitin Sharma Vs M/s Nextus Ventures Pvt. Ltd.	Ms. ALOK SHARMA	9811983001	378ww378@gmail.com	06/05/2026
				COMMERCIAL	Ex. - Award by Arb./39/2026	19-05-2026	AXIS BANK LTD. Vs MEENAKSHI SHARMA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	16/03/2026
				COMMERCIAL	Execution (Comm.)/102/2026	20-05-2026	SH. EJAJUL SHAIKH PROP M/S PACIFIC PRODUCTS AND SOLUTION Vs M/S GARUDA CONSTRUCTION AND ENGINEERING P. LTD.	ASHISH	7827826962	ASHISHLEGAL22@GMAIL.COM	02/05/2026
				COMMERCIAL	CS (COMM) 279/2026	21-05-2026	BANK OF INDIA VS M/S VJAY KUMAR JAIN AND SONS THROUGH ITS PROPRIETOR/PARTNER SHRI VJAY KUMAR JAIN.	Sanjiv Kumar	7042995369	SANJIV0416@GMAIL.COM	13/05/2026
				COMMERCIAL	Execution (Comm.)/103/2026	21-05-2026	OP AND SONS TRADERS PVT. LTD. Vs SH. RAJAGOPAL JAYACHANDRAN, SOLE PROPRIETOR OFF. M/S R.V. FASHION, PROPRIETOR.	Jatin Aggarwal	9953283177	jka.legal@gmail.com	22/01/2026
				COMMERCIAL	Ex. - Award by Arb./40/2026	21-05-2026	EQUITAS SMALL FINANCE BANK LIMITED Vs M/S SAPHAIRA TRANSPORT PVT LTD.	ROHIT KUMAR	9315739702	rohitkumar9842@gmail.com	09/03/2026
				COMMERCIAL	CS (COMM)/288/2026	23-05-2026	STATE BANK OF INDIA Vs SOSANTI MINZ	SALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	20/05/2026
				COMMERCIAL	CS (COMM)/285/2026	23-05-2026	MOHAMMAD SAGIR MALIK Vs SH. AZHAR BASHIR	HIMAL AKHTAR	9810456889	LEGUMLAWFIRM@GMAIL.COM	19/05/2026
				COMMERCIAL	CS (COMM)/290/2026	25-05-2026	Punjab National Bank Vs Khushal Sikri and Ors	Jyoti Gautam	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	19/05/2026
				COMMERCIAL	Execution (Comm.)/106/2026	25-05-2026	M/s Arihant Enterprises Vs Mr. Rahul Aggarwal	ATUL KUMAR JAIN	9810040036	ATULHIGHCOURT2000@YAHOO.COM	14/03/2026
43	SH. DEVENDER KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/263/2026	02-05-2026	State Bank of India Vs SONI SONI	Ankit Ahlawat(P),	9711450504	ankitahlawat@gmail.com	17.04.2026

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			603 Commercial Suit	CS (COMM)/264/2026	02-05-2026	State Bank of India Vs Vikas Kumar AND ANR	Ankit Ahlawat(P),	9711450504	ankitahlawat@gmail.com	17.04.2026
			603 Commercial Suit	CS (COMM)/265/2026	02-05-2026	MR RAHUL DEV (PROP OF GTB PLASTOLOGY) Vs MR SACHIN MUNJAL	JAGRITI JAIN(P),	7042312792	lawfirm@unsolvedlegal.com	27.04.2026
			603 Commercial Suit	CS (COMM)/272/2026	04-05-2026	Continental Carriers Private Limited Vs Dream Weaver Private Limited	Rajan Miglani(P),	9811432766	surjit.singh@continentalgroup.com	16.04.2026
			603 Commercial Suit	CS (COMM)/273/2026	04-05-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	27.04.2026
			603 Commercial Suit	CS (COMM)/275/2026	04-05-2026	SHRI DURGA SCAFFOLDING SHRADHASABURI ENGINEERS PRIVATE LIMITED	GURSAT SINGH Vs VACHHER(P),	9811105891	gursat@gsvlegal.com	10.03.2026
			603 Commercial Suit	CS (COMM)/281/2026	05-05-2026	CANARA BANK Vs SHIV KUMAR PROP OF FIRM M/S MAX SOLUTION	CHITRA MALHOTRA(P),	9289449309	marsolution59289@gmail.com	10.03.2026
			603 Commercial Suit	CS (COMM)/295/2026	08-05-2026	M/S DURA BUILD CARE PVT LTD Vs M/S HILL LIMITED	Sanjay Shukla(P),	8130271774	b.banerjee@durabuiltcare.com	17.04.2026
			603 Commercial Suit	CS (COMM)/296/2026	12-05-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	13.11.2025
			603 Commercial Suit	CS (COMM)/297/2026	12-05-2026	VINOD TIWARI Vs PUSHPA RAI	RUPESH KUMAR MISHRA(P),	9891539006	sandmthz@gmail.com	06.05.2026
			603 Commercial Suit	CS (COMM)/300/2026	13-05-2026	AARGUS GLOBAL LOGISTICS PVT LTD Vs APEX INTERCONTINENTAL PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	08.05.2026
			603 Commercial Suit	CS (COMM)/308/2026	18-05-2026	UNION BANK OF INDIA Vs Rekha	ALKALKA MISHRA(P),	9711343590	advocateshyamjha@gmail.com	05.05.2026
			603 Commercial Suit	CS (COMM)/312/2026	19-05-2026	Rajiv Solanki Vs Anu Miglani	Nand Kishore Aggarwal(P),	9818342898	aggarwalassociatescp@gmail.com	15.05.2026
			603 Commercial Suit	CS (COMM)/313/2026	19-05-2026	ASHA RANI GROVER Vs VISHWAS KUMAR	Amit Chauhan(P),	9873224151	memberexecutive@gmail.com	30.04.2026
			603 Commercial Suit	CS (COMM)/314/2026	19-05-2026	BANK OF BARODA Vs Navita Aggarwal	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	11.05.2026
			603 Commercial Suit	CS (COMM)/317/2026	19-05-2026	SMSEA FREIGHT INDIA PRIVATE LIMITED Vs M/S Star EDI Services	SUDHANSHU SINGH(P),	8700455338	litigation@hslawchambers.com	12.05.2026

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		603	Commercial Suit	CS (COMM)/324/2026	20-05-2026	Punjab National Bank Vs Roshan Lal	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	27.04.2026
		603	Commercial Suit	CS (COMM)/325/2026	20-05-2026	Rishab Kumar Sharma Alias Rishabh Mishra Vs The Madhav Coop Urban Thrift and Credit Society Ltd	GAJENDRA PAL SINGH(P),	9818389203	gaursunit500@gmail.com	12.06.2025
		603	Commercial Suit	CS (COMM)/330/2026	21-05-2026	State Bank of India Vs Ram Dayal Jayani	Mohit Tiwari(P),	9301232373	advkmiahra@outlook.com	30.04.2026
		603	Commercial Suit	CS (COMM)/336/2026	22-05-2026	PUMA SE Vs VICKY PATEL	Gautam Bhasin(P),	9999306881	h.gautambhasin@gmail.com	22.09.2025
		603	Commercial Suit	CS (COMM)/338/2026	23-05-2026	Punjab National Bank Vs SAFIKUR RAHMAN	VED PRAKASH(P),	9711900673	advocateprakashved@gmail.com	16.05.2026
		603	Commercial Suit	CS (COMM)/341/2026	25-05-2026	PUMA SE Vs ANUJ GUPTA	Gautam Bhasin(P),	9999306881	h.gautambhasin@gmail.com	21.05.2026
		603	Commercial Suit	CS (COMM)/342/2026	25-05-2026	Devender Singh Vs Raj Sidana And Anr	Nand Kishore Aggarwal(P),	9818342898	aggarwalassociatescp@gmail.com	20.05.2026
		603	Commercial Suit	CS (COMM)/343/2026	25-05-2026	State Bank of India Vs Sanjaykam Tikhak	Mohit Tiwari(P),	9310232373	advkmiahra@outlook.com	30.04.2026 & 20.05.2026
		603	Commercial Suit	CS (COMM)/346/2026	26-05-2026	MS YR ENTERPRISE Vs M S LAKSHMI ENTERPRISE	MAHESH(P),	9599478425	not available	08.12.2025
		603	Commercial Suit	CS (COMM)/347/2026	26-05-2026	M/S Round The Clock Security Service Vs M/S Alpha Corp Management Services Pvt Ltd	Neeraj Kumar(P),	8130467588	advocate.nkg1974@gmail.com	11.05.2026
		603	Commercial Suit	CS (COMM)/348/2026	26-05-2026	Jayati Wires And Cables LLP Vs Ambey Ferrous Pvt Ltd and Ors	Suraj Gupta(P),	9266641386	valiksurajgupta@gmail.com	21.05.2026
		603	Commercial Suit	CS (COMM)/350/2026	29-05-2026	UNDER ARMOUR INC Vs ANUJ GUPTA	Gautam Bhasin(P),	9999306881	eludication.legal@outlook.com	27.04.2026

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48	SH. BALWANT RAJBANSAL, JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/1557/2026	02-05-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Kayyum Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	CS (COMM)/269/2026	02-05-2026	IDBI BANK LIMITED Vs Rama Interiors	ANKIT JAIN(P),	9643801028	advjainlawchambers@gmail.com	46140
			613	Commercial Suit	CS (COMM)/271/2026	04-05-2026	PUMA SE Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46139
			613	Commercial Suit	ExCOMM Award by Arb Comm/28/2026	04-05-2026	Sundaram Finance Ltd Vs PARMOD KUMAR RAIBARUAH and ORS	MANISHA BARUAH(P),	8826750777	manishabaruahleg@gmail.com	NA
			613	Commercial Suit	CS (COMM)/288/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs TRACX LOGIS INDIA PRIVATE LIMITED	Adv Ashish(P),	8750998800	advocateashish91@gmail.com	46141
			613	Commercial Suit	CS (COMM)/284/2026	05-05-2026	Jaibalaji Worldwide Venture Finance Limited Vs Bhagwan Das	RAJIV BAJAJ(P) / HANSRAJ CHAUHAN	9310906078	ADV.HANSRAJCHAUHAN706@GMAIL.COM	46141
			613	Commercial Suit	CS (COMM)/283/2026	05-05-2026	STATE BANK OF INDIA Vs P KARTHICK	Ravindra Narayan Singh(P),	9868523230	ADVNRAYAN@GMAIL.COM	46127
			613	Commercial Suit	CS (COMM)/289/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs AMRIT SEAIR EXPRESS PVT LTD	Adv Ashish(P),	8750998800	advocateashish91@gmail.com	46141
			613	Commercial Suit	CS (COMM)/290/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs SHWET LOGISTICS	Adv Ashish(P),	8750998800	advocateashish91@gmail.com	46141
			613	Commercial Suit	OMP (COMM)/1615/2026	05-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAMCHANDRA JAYALWAL	Vishal Khattar(P),/ Vandana Kapoor	011-47018254	info@patinelawoffices.com	NA
			613	Commercial Suit	OMP (COMM)/1651/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARVINDER KAUR 4179	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1661/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUJIBUDDIN HAKIMUDDIN FAROOQUI	Vishal Khattar(P),/ Vandana Kapoor	011-47018254	info@patinelawoffices.com	NA
			613	Commercial Suit	OMP (COMM)/1660/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHENDARA BHAURAO LINGE	Vishal Khattar(P),/ Vandana Kapoor	011-47018254	info@patinelawoffices.com	NA
			613	Commercial Suit	OMP (COMM)/1659/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAXMI DINESH PAWAR	Vishal Khattar(P),/ Vandana Kapoor	011-47018254	info@patinelawoffices.com	NA
			613	Commercial Suit	OMP (COMM)/1658/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KIRAN CHANDRAKANT MHARANUR	Vishal Khattar(P),/ Vandana Kapoor	011-47018254	info@patinelawoffices.com	NA

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			613 Commercial Suit	OMP (COMM)/1657/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VAIBHAV SAWANT	Vishal Khattar(P),/ Vandana Kapoor	011-47018254 info@patinelawoffices.com	NA
			613 Commercial Suit	OMP (COMM)/1656/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAVAN KUMAR 9777	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1655/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH SONI 0920	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1643/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANDEEP KUMAR 9524	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1644/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVNEESH KUMAR 2173	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1645/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUPREME SOLUTIONES 8119	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1646/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHTASH KUMAR 6543	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1647/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEEMA S 0513	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1648/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAVAN PRAKASH 8226	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1649/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIRTAZJIT SINGH 2847	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1650/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TWINKLE GUPTA 8433	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1654/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESH RAMESH 3115	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1653/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYAM SINGH 9754	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1652/2026 (1)	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPESH KUMAR SINGH 9202	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1640/2026 (1)	07-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs KISHOR JIJABHAI THROAT 7776	Rahul Bhardwaj(P),	9013493108 advocateashok.1@gmail.com	NA

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			Commercial Suit	OMP (COMM)/1641/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHA DEVI 7579	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1642/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAKASH GUPTA 5834	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	ExCOMM Award by Arb Comm/31/2026	11-05-2026	AXIS BANK LTD Vs AJAY KUMAR SAINI	VIMAL KHURANA(P), SHIVAM KUMAR JHA	9953286200, /7970440025	shivamjha@firstasociates.in	NA
			Commercial Suit	ExCOMM Award by Arb Comm/32/2026	11-05-2026	AXIS BANK LTD Vs KALIRAM	VIMAL KHURANA(P), SHIVAM KUMAR JHA	9953286200, /7970440025	shivamjha@firstasociates.in	NA
			Commercial Suit	ExCOMM Award by Arb Comm/33/2026	11-05-2026	AXIS BANK LTD Vs Surender Singh	VIMAL KHURANA(P), SHIVAM KUMAR JHA	9953286200, /7970440025	shivamjha@firstasociates.in	NA
			Commercial Suit	ExCOMM Award by Arb Comm/30/2026	11-05-2026	AXIS BANK LTD Vs MONU KUMAR	VIMAL KHURANA(P), SHIVAM KUMAR JHA	9953286200, /7970440025	shivamjha@firstasociates.in	NA
			Commercial Suit	OMP (COMM)/1696/2026	11-05-2026	RBL BANK LTD Vs MAYANK KUMAR 1050	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	OMP (COMM)/1697/2026	11-05-2026	IDFC FIRST BANK LTD Vs MUKESH KUMAR GAUTAM 4766	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	OMP (COMM)/1698/2026	11-05-2026	RBL BANK LTD Vs PRITTI DEVI 8971	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	OMP (COMM)/1699/2026	11-05-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 0655	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	OMP (COMM)/1705/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Ray	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1700/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Khushal Dhanatri	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1701/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Chand Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1704/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rahaman Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1706/2026	12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Najar Mohammad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Commercial Suit	OMP (COMM)/1707/2026	(1)12-05-2026	M/s Cholamandam Investment And Finance Company Limited Vs Montu Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1708/2026	(1)12-05-2026	M/s Cholamandam Investment And Finance Company Limited Vs Kayyum Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1709/2026	(1)12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU HAZARIKA 7074	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1710/2026	(1)12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASMEEN J 9602	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1711/2026	(1)12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHANT BHARDWAJ 6856	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1712/2026	(1)12-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAMTA G 8673	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1781/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1780/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs Rajpal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1779/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs Devender	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1778/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs Jai Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1776/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs Dalvir	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1777/2026	(1)14-05-2026	Kotak Mahindra Bank Ltd Vs Ashok Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			Commercial Suit	OMP (COMM)/1784/2026	(1)14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LALTA SINGH	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1783/2026	(1)14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ATUL KUMAR 4570	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/1782/2026	(1)14-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEEMA SINGH 1824	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613 Commercial Suit	CS (COMM)/303/2026	15-05-2026	PUNJAB NATIONAL BANK Vs SOHAN SINGH	Raghav Sharma(P),	9711900673, 9811577425	VSRADVISORS@GMAIL.COM	46153
			613 Commercial Suit	CS (COMM)/302/2026	15-05-2026	MS SHRI RAMNITISH TRADERS Vs MS R SRAI(P), BUILDERS and ORS	KUMAR	9868720400	nitish.kaushik07@gmail.com	46154
			613 Commercial Suit	OMP (COMM)/1811/2026	(D)16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Suraj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1809/2026	(D)16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Husain	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1808/2026	(D)16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Satish Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	Execution (Comm)/168/2026	16-05-2026	TechCurators Private Limited Vs M/S Otomeyt World LLP	Varun Chawla(P),	9971195999	varun@legalcare.co.in	NA
			613 Commercial Suit	OMP (COMM)/1810/2026	(D)16-05-2026	M/s Kotak Mahindra Bank Ltd Vs Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/19/2026	19-05-2026	ROHITASH YADAV Vs KOTAK MAHINDRA BANK LTD	Ankit Gaurav kainth(P),	9811885554	ankit_legal@yahoo.com	NA
			613 Commercial Suit	CS (COMM)/311/2026	19-05-2026	KARATE INDIA ORGANISATION Vs CHADHA(P), KARATE INDIA	ANMOL	9953040048	lawmchambers@gmail.com	46157
			613 Commercial Suit	CS (COMM)/315/2026	19-05-2026	Sumer Singh Vs Rar Electronics	satya Prakash Yadav(P),	7303578214	astreaprofessionals@gmail.com	46155
			613 Commercial Suit	CS (COMM)/318/2026	19-05-2026	KAMAL Vs CHANDA	Praveen Suri(P),	9810928188	praveensuri73@gmail.com	46139
			613 Commercial Suit	CS (COMM)/319/2026	19-05-2026	Union Bank of India Vs Sakshi	ALKA MISHRA(P),	9312872882	advocatedhananjay@yahoo.com	46156
			613 Commercial Suit	ExCOMM Award by Arb Comm/34/2026	19-05-2026	Axis Bank Ltd Vs KUMAR KALRA	JATIN MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	ExCOMM Award by Arb Comm/35/2026	19-05-2026	Axis Bank Ltd Vs SAURABH SEHGAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	ExCOMM Award by Arb Comm/36/2026	19-05-2026	Axis Bank Ltd Vs SANJEEV KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613 Commercial Suit	OMP (COMM)/1862/2026 (1)	19-05-2026	YES BANK LIMITED Vs USHA DEVI	ANANJAY SINGH(P), 7455023130	asaplegalandadvocates@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1872/2026 (1)	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Sarif	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1879/2026 (1)	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jubair Ahmed	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1880/2026 (1)	19-05-2026	Kotak Mahindra Bank Ltd Vs Sitaram Transport Co	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1882/2026 (1)	19-05-2026	Kotak Mahindra Bank Ltd Vs Afsar	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1883/2026 (1)	19-05-2026	Kotak Mahindra Bank Ltd Vs Harpal	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1886/2026 (1)	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANAND SHANKAR MANI TRIPATHI 3111	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1888/2026 (1)	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK RAJ KUMAR 2546	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1890/2026 (1)	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANG GIRISCHANDRA TRIVEDI 8378	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1892/2026 (1)	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD HANIF 9761	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1893/2026 (1)	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR LAXKAR 4135	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1895/2026 (1)	19-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ANIL LALARAM 8404	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	CS (COMM)/328/2026	20-05-2026	State Bank of India Vs Harendar Kumar	Mohit Tiwari(P), 9301232373	advjkmishra@outlook.com	46142
			613 Commercial Suit	CS (COMM)/327/2026	20-05-2026	Canara Bank Vs BHUPINDER SHARMA PROPRIETOR OF SHARMA ELECTRONICS	sumit virmani(P), 9873245548	virmanilawco@gmail.com	46157
			613 Commercial Suit	OMP (COMM)/1929/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU KUMAR 1421	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA

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			613 Commercial Suit	OMP (COMM)/1930/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ SHARMA 7164	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1931/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL SINGH PARIHAR 7972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1932/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGINDER V 7979	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1924/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIVAM PANDEY 7956	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1925/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROCKY KASANA 2010	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1926/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU SONI 4222	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1927/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 2582	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1928/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL SINGH 1724	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1922/2026 (1)	20-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1923/2026 (1)	20-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURJANT SINGH 0105	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1943/2026 (1)	21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Dinesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1945/2026 (1)	21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Rajbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1946/2026 (1)	21-05-2026	Suryoday Small Finance Bank Limited Vs Shree Ganesh Tour and Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1947/2026 (1)	21-05-2026	Suryoday Small Finance Bank Limited Vs Shree Ganesh Tour and Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			613 Commercial Suit	MISC ADJ/480/2026 DJ	21-05-2026	RAM GOPAL MAHAJAN Vs Anuroop Dahiya	rajesh sharma(P),	9810109461	rajeshsharmaadvocate@gmail.com	NA

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			613 Commercial Suit	CS (COMM)/331/2026	21-05-2026	Spigen India Pvt Ltd Vs Guruji all mobile repair	GAUTAM BHASIN	9999306881	eludicatin.legal@outlook.com	45978
			613 Commercial Suit	OMP (COMM)/1940/2026	(D)21-05-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Sandeep Ranjot Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1941/2026	(D)21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Raj Manti	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1942/2026	(D)21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Pushpender	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1944/2026	(D)21-05-2026	M/s Kotak Mahindra Bank Ltd Vs Raghuveer	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1702/2026	(D)12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1703/2026	(D)12-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bishnoi Road Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	CS (COMM)/335/2026	22-05-2026	Puma Se Vs T K Shah	GAUTAM BHASIN	9999306881	eludicatin.legal@outlook.com	46139
			613 Commercial Suit	CS (COMM)/344/2026	25-05-2026	NARESH GOYAL Vs MSANAND SHAURYA PRATAPDUGGAL(P), INFRA CARE		7042421170	anandlegal421@gmail.com	46160
			613 Commercial Suit	OMP (COMM)/1998/2026	(D)25-05-2026	Kotak Mahindra Bank Ltd Vs Naresh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613 Commercial Suit	Execution (Comm)/183/2026	25-05-2026	SUSHILA DEVI GUPTA Vs ATTRACTIVE AUTOMOBILES	Aditya Trehan(P),/Adyant	9810667858	aditya@adyantlegal.com	NA
			613 Commercial Suit	CS (COMM)/345/2026	25-05-2026	NATIONAL INSURANCE COMPANY LTD AND ANR Vs CHETAK LOGISTICS LTD	RAMESH KUMAR	7838671742	chiramelco@hotmail.com	transferred from Hon'ble DHC
			613 Commercial Suit	OMP (COMM)/2020/2026	(D)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIVAM M 9929	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/2021/2026	(D)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHA NISHA 2208	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/2023/2026	(D)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDER U 9728	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			Commercial Suit	OMP (COMM)/2025/2026	(1)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU BHASEEN 6472	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/2026/2026	(1)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs WASSIM M 3292	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/2027/2026	(1)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIMPI SHUKLA 5980	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/2019/2026	(1)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADIL R 5909	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/2022/2026	(1)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MEHAL SINGH 4551	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/2024/2026	(1)26-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL KUMAR 0420	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			Commercial Suit	OMP (COMM)/2028/2026	(1)29-05-2026	DALVIR SINGH Vs ASCLEPIUS WELLNESS PRIVATE LIMITED	PRAVEEN SARYA(P),	9999029539	advpraveenarya@gmail.com	NA
			Commercial Suit	CS (COMM)/351/2026	29-05-2026	SWASTIK AUTOMOTIVES INDIA Vs BALAJI ENTERPRISE	sarandeep singh(P),	8448840902	adv.sarandep@gmail.com	46167
			Commercial Suit	CS (COMM)/352/2026	29-05-2026	State bank of India Vs Surinder Paul	Mohit Tiwari(P), Jitender Kumar Mishra	9310232373	advjikmishra@outlook.com	46142
			Commercial Suit	OMP (COMM)/1922/2026	(1)20-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG	9958683230	associatesrsgarg@gmail.com	NA
			Commercial Suit	OMP MISC (COMM)/2/2026	30-05-2026	Jitender Kumar Vs Union of India	AADISH JAIN(P) SANJOY BHAUMIK	9810288405	bhaumik.sanjoy@gmail.com	NA
49	SH. GAUTAM MANAN DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	COMMERCIAL SUIT	CS (COMM)/266/2026	02-05-2026	STATE BANK OF INDIA VS SHUBHAM DOGRA	MR. ANKITA AHLAWAT	9711450504	ANKITAHAWAT@GMAIL.COM	17.04.2026
			COMMERCIAL SUIT	CS (COMM)/267/2026	02-05-2026	STATE BANK OF INDIA VS HIMANSHU	MR. ANKITA AHLAWAT	9711450504	ANKITAHAWAT@GMAIL.COM	NA
			COMMERCIAL SUIT	CS (COMM)/268/2026	02-05-2026	STATE BANK OF INDIA VS MD NAZIM SAIFI	MR. ANKITA AHLAWAT	9711450504	ANKITAHAWAT@GMAIL.COM	NA
			EXECUTION	EX.COMM AWARD BY ARB. COMM./29/2026	04-05-2026	BHAGWAN SHARMA VS DELHI DEVELOPMENT AUTHORITY	MR. RAJNI VOHRA	8820304179	ADVRAJNIVOHRA@GMAIL.COM	NA

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			614	COMMERCIAL SUIT	CS (COMM)/270/2026	04-05-2026	MOOL CHAND NETAJI SUBHASH KHAN VS MR. SAMEER KHAN	9818151568	ADVOCATE SAMEER KHAN786@GMAIL.COM	02.05.2026	
			614	COMMERCIAL SUIT	CS (COMM)/278/2026	04-05-2026	STATE BANK OF INDIA VS BIBHUTI BHUSAN BEHERA	9868523230	ADVRNARAYAN@GMAIL.COM	15.04.2026	
			614	ARBITRATION	OMP (COMM.)/1566/2026	(D)04-05-2026	KOTAK MAHINDRA BANK VS SANDEEP KUMAR PRITHVI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1567/2026	(D)04-05-2026	KOTAK MAHINDRA BANK VS RAJ KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1568/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SANDEEP SINGH	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1569/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUBHASH O	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1570/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ASRAF TRADERS	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1571/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS MUKESH MAHESHWARI	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1572/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS VINAY S	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1573/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AJAB SINGH CONSTRUCTION	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1574/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS NITESH KUMAR SINGH	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1575/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BAJRANG SAINI	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1576/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS YASHPAL B	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1577/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BANBARI T	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1578/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS MOHD TASLIM KHAN	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM.)/1579/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS RIJAVAN B	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1580/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ANIL T	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1582/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUSHIL KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1587/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SARFARAZ K	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1590/2026	(D)04-05-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHAHNAWAZ M	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1591/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS JAI KISHAN SINGLA	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1592/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS MURLIWALA TRADERS	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1593/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS PINKI P	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1594/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS RAJ KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1595/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AJMER MANSOORI	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1596/2026	(D)04-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AMOLIK TRADERS	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/280/2026	05-05-2026	ANJU GUPTA VS GROW STAR INFRA	MR. PRATEEK CHAUDHARY	9205650812	CHAUDHARYAN DCHAUDHARY@HOTMAIL.COM	16.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/285/2026	05-05-2026	BHARTI S DABAS VS NISHU KUMARI	MR. AAKASH GODRA	9015220306	GODARAKASH212@GMAIL.COM	27.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/286/2026	05-05-2026	QUICKSHIP GLOBAL EXPRESS VS COCOBANSAL EXPRESS	MR. ASHISH BANSAL	8750998800	ADVOCATEASHISH91@GMAIL.COM	29.04.2026
			614	COMMERCIAL SUIT	CS (COMM)/287/2026	05-05-2026	INEXT LOGISTICS AND SUPPLY CHAIN VS TRACX LOGIS INDIA	MR. ASHISH BANSAL	8750998800	ADVOCATEASHISH91@GMAIL.COM	NA

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			614 EXECUTION	EXECUTION (COMM.)/158/2026	06-05-2026	RAHUL GUPTA VS MANISH CHADHA	MR. NETRAPAL SINGH	9868643592	ADV.NPS80@GMAIL.COM	NA
			614 COMMERCIAL SUIT	CS (COMM.)/292/2026	07-05-2026	BANK OF INDIA VS RAJ BIR	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPNA.A.GUPTA@GMAIL.COM	NA
			614 COMMERCIAL SUIT	CS (COMM.)/293/2026	07-05-2026	BANK OF INDIA VS RAJ KUMAR	MS. DEEPA GUPTA	9312292558	ADVOCATE.DEEPNA.A.GUPTA@GMAIL.COM	NA
			614 COMMERCIAL SUIT	CS (COMM.)/294/2026	07-05-2026	GSI ENTERPRISES VS SAP ELECTROCONTRACTS	MR. PRAGYA ANAND	9910358225	OFFICE@VALIC.O.IN	02.05.2026
			614 ARBITRATION	OMP MISC (COMM.)/1/2026	08-05-2026	VICHITRA CONSTRUCTIONS VS GENERAL MANAGER TELECOM DISTRICT BSNL AMBALA	MR.ARIHANT JAIN	9811799646	ARIHANT1992@HOTMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1663/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS SURAJ VERMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1664/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS NARENDRA GUSAR	MR. RAHUL BHARDWAJ KUMAR	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1665/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS VAGHELAL BALBHADRASINHS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1666/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS MOHIT KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1667/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS ANJUBHARDWAJ PANDE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1668/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS RENU KHOSLA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1669/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS JITENDRA KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1670/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS NITISH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1671/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS BHANU SHRIWASTAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA
			614 ARBITRATION	OMP (COMM.)/1672/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS JMRBHARDWAJ TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.K.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/1673/2026	(D)08-05-2026	TOYOTA FINANCIAL SERVICES VS SHIVKANT PUROHIT	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1681/2026	(D)08-05-2026	RBL BANK LTD VS SHAIK MUSAVEER	MR. MAYANK ABDULMAHAJAN	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/298/2026	12-05-2026	SAG LOGISTICS BROTHERS CARGO VS GLOBALMR. ACHIRANJEEV SUGNADH		999966087	ADVESUGANDH@GMAIL.COM	07.05.2026
			614	ARBITRATION	OMP (COMM.)/1724/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS AJAY SINGH	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1725/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS HERI TAPUM	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1726/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS HOLOKAB K JIMOMI	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1727/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS YASH PAL K	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1728/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS VIKKI KUMAR	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1729/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS RAMESH CHAND SHARMA	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1730/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS VIRENDER SINGH	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1731/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS TUSHAR A	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1733/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS VAISHNAVI PADWAL	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1734/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS ABUZER YUNUS BARGIR	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1735/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS DABHI PRAVINBHAI JAYANTIBHAI	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1736/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS RAJSHRI DEEPAK JOSHI	MR. RAHUL Bhardwaj	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/1737/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS NIKHIL SOMNATH KHOBARE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1738/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES RAJENDRA SINGH TOMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1739/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS KASMA BAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1741/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS JADAV NAVALSINH KALUSINH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	OMP (COMM.)/1742/2026	(D)12-05-2026	TOYOTA FINANCIAL SERVICES VS KISHOR KASHINATH KALE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/166/2026	13-05-2026	AXIS BANK LTD VS SANDEEP	MR. SHIVAM KRISHNA	7970440025	SHIVAMJHA@FIRSTASSOCIATES.IN	NA
			614	COMMERCIAL SUIT	CS (COMM.)/301/2026	15-05-2026	ATUL PHANSALKAR VS NISHA SOBTI	MR. PARTH SARATHI	8349644767	PARASAGGARWALADV@GMAIL.COM	30.03.2026
			614	ARBITRATION	OMP (COMM.)/1795/2026	(D)15-05-2026	KOTAK MAHINDRA BANK VS NEERAJ	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1796/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS SONU	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1797/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS PAWAN KUMAR	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1798/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS SANJAY PANDEY	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1799/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS RAJESH	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1800/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS DEEPAK KUMAR	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1801/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS RAVINDER RAMCHANDER	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1802/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS GANGA RAM	MR. SHANKAR	RAV19911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/1803/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS ASHOK KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1804/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS RAM KISHAN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1805/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS PARDEEP KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1806/2026	(D)15-05-2026	KOTAK MAHINDRA BANK LTD VS AJIT KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/305/2026	16-05-2026	BANK OF BARODA VS DEEPAK NAYAK	MS. DEEPA GUPTA	0312292558	ADVOCATE DEEPA A.GUPTA@MAIL.COM	11.05.2026
			614	COMMERCIAL SUIT	CS (COMM.)/307/2026	16-05-2026	PUNJAB NATIONAL BANK VS MEGHA GUPTA	MR. PARAS AGGARWAL	0810600656	PARASAGGARWALADV@GMAIL.COM	27.04.2026
			614	ARBITRATION	OMP (COMM.)/1819/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AYAAN TRANSPORT SERVICES	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1820/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS A D PHARMACY	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1823/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUNIL KUMAR NISHAD	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1824/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS VIJAY KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1825/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BISHNOI ROAD CARRIER	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1826/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS AONE LOGISTICS	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1827/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS HAMID KHAN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1828/2026	(D)16-05-2026	KOTAK MAHINDRA BANK LTD VS MUKESH KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1829/2026	(D)16-05-2026	KOTAK MAHINDRA BANK LTD VS MAHIPAL SINGH	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/1830/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BISHNOI ROAD CARRIER	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1831/2026	(D)16-05-2026	KOTAK MAHINDRA BANK LTD VS JAYANT ENTERPRISE	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1832/2026	(D)16-05-2026	KOTAK MAHINDRA BANK LTD VS DHARAMENDER YADAV	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1833/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUNIL KUMAR	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1834/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUBODH B	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1835/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS MONU S	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1836/2026	(D)16-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS BLJENDER SINGH	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1837/2026	(D)16-05-2026	KOTAK MAHINDRA BANK LTD VS SUBHASH	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1838/2026	(D)16-05-2026	KOTAK MAHINDRA BANK LTD VS MANJEET	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1839/2026	(D)16-05-2026	KOTAK MAHINDRA BANK LTD VS ALI RAJA	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1852/2026	(D)18-05-2026	KOTAK MAHINDRA BANK LTD VS ARVIND KUMAR	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1853/2026	(D)18-05-2026	KOTAK MAHINDRA BANK LTD VS NAJAR MOHAMMAD	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1854/2026	(D)18-05-2026	KOTAK MAHINDRA BANK LTD VS PRAMOD KUMAR	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1855/2026	(D)18-05-2026	KOTAK MAHINDRA BANK LTD VS AMIT KUMAR	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1856/2026	(D)18-05-2026	KOTAK MAHINDRA BANK LTD VS SOHAN SINGH	MR. SHANKAR	RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA

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		614	ARBITRATION	OMP (COMM.)/1857/2026	(1)18-05-2026	KOTAK BANK LTD VS RAJEV SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/1858/2026	(1)18-05-2026	KOTAK BANK LTD VS SURENDER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/1859/2026	(1)18-05-2026	KOTAK BANK LTD VS JITENDRA KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/20/2026	19-05-2026	ROYALE MERIDIAN INDIA VS UNION OF INDIA	MR. ASHISH CHAUHAN	9999468603	ASHISHCHAUHAN@AKASSOCIATES.ORG.IN	NA
		614	EXECUTION	EXECUTION (COMM.)/175/2026	19-05-2026	AXIS BANK LTD VS SHARDA KUMARI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	NA
		614	EXECUTION	EXECUTION (COMM.)/176/2026	19-05-2026	AXIS BANK LTD VS RAM BABU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM.)/316/2026	19-05-2026	RAGHUNATHJI FUELS OPC VS NKG INFRASTRUCTURE	MR. PRAMOD KUMAR YADAV	8802915569	PRAMODYADAV60180@GMAIL.COM	05.05.2026
		614	ARBITRATION	OMP (COMM.)/1868/2026	(1)19-05-2026	YES BANK LIMITED VS PREM BABU SHARMA	MR. ANANJAY SINGH	7455023130	ASAPLEGALAND ADVOCATE@GMAIL.COM	NA
		614	EXECUTION	EXECUTION (COMM.)/177/2026	20-05-2026	BANK MAHARASTRA VS SAJID	MR. PRAVEEN KUMAR RAJPUT	9891273738	PKRAJPUT2012@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM.)/326/2026	20-05-2026	VIKHYAT GULATI VVM TWENTY HOSPITALITY OPC	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/1908/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SUKHVINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/1909/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS HARSH CHABBRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/1914/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS BHARAT JULKA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/1915/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS DISTANCE TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM.)/1916/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MAKSOOD A	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/1917/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAYARA BANO	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1918/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS NAMAN NAIK	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1919/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS BALRAM MEENA	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1920/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS ABHJEET BHARTI	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1921/2026	(1)20-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS GURSHER SINGH	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/337/2026	22-05-2026	LUMINATION INDIAMR. SANJEEV INFRATECH VS SURYAKUMAR CONSTRUCTION COMPANY	MR. SANJEEV	9891490070	SANJEEVADVOCATE@GMAIL.COM	20.05.2026
			614	ARBITRATION	OMP (COMM.)/1958/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MOHAMMAD SABIR	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1959/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS ARSAD F	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1960/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS JAGIR KAUR	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1961/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS ADITYA S	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1962/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS GAUTAM KAKKAR	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1963/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SUNEEL KUMAR	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1964/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAJAN KUMAR	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1965/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAJJAD KHAN	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1966/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MUKESH KUMAR	MR. RAHUL VBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/1967/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS GAURAV KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1976/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS MOHIT GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1977/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS SADDAM ALI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1978/2026	(1)22-05-2026	TOYOTA FINANCIAL SERVICES INDIA VS PREETI KHARE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	OMP (COMM.)/1979/2026	(1)23-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS NK ROAD CARRIER	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1980/2026	(1)23-05-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SACHIN PAL	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1981/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS BHOOP SINGH	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1982/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS ARSHDEEP SINGH	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1983/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS KIRAN SINGH	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1984/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS KRISHAN KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1985/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS KULDEEP	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1986/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS RAKESH KUMAR	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1987/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS IRFAN	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1988/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS IKRAM AHMAD	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/1989/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS JATAN SINGH	MR. SHANKAR	RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION OMP (COMM.)/1990/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS SHAHRUKH KHAN	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA	
			614	ARBITRATION OMP (COMM.)/1991/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS HEMRAJ	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA	
			614	ARBITRATION OMP (COMM.)/1992/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS RAJBALA	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA	
			614	ARBITRATION OMP (COMM.)/1993/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS SURAJ KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA	
			614	ARBITRATION OMP (COMM.)/1994/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS GURU KRIPAS PACKAGING	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA	
			614	ARBITRATION OMP (COMM.)/1995/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS KESHARIYA	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA	
			614	ARBITRATION OMP (COMM.)/1996/2026	(1)23-05-2026	KOTAK MAHINDRA BANK VS SHAUKAN ALI	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA	
			614	COMMERCIAL SUIT CS (COMM)/340/2026	25-05-2026	PUMA SE VS MONU KUMAR	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	21.05.2026	
			614	EXECUTION EXECUTION (COMM.)/184/2026	26-05-2026	STATE BANK OF INDIA VS ASHOK KUMAR	MR. JITENDER KR MISHRA	9310232373	ADVJKMISHRA@OUTLOOK.COM	NA	
			614	EXECUTION EXECUTION (COMM.)/185/2026	26-05-2026	STATE BANK OF INDIA VS NIRMALA	MR. JITENDER KR MISHRA	9310232373	ADVJKMISHRA@OUTLOOK.COM	NA	
			614	EXECUTION EXECUTION (COMM.)/186/2026	26-05-2026	STATE BANK OF INDIA VS BHARTI	MR. JITENDER KR MISHRA	9310232373	ADVJKMISHRA@OUTLOOK.COM	NA	
			614	COMMERCIAL SUIT CS (COMM)/354/2026	30-05-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	21.05.2026	
50	SH. AJAY GULATI, DISTRICT JUDGE, WEST COMMERCIAL COURT-04	SOUTH-DISTRICT JUDGE, WEST	509	Execution (Comm.)	157/2026	04-05-2026	YUKTI KHATTAR Vs Rahul Ahuja	P.S. RANA	9818215153	rana.legal.x41a@gmail.com	
			509	CS (COMM)	276/2026	04-05-2026	STATE BANK OF INDIA Vs ANKIT KUMAR	N. SINGH	9868523230	advnrayan@gmail.com	23.04.2026
			509	CS (COMM)	277/2026	04-05-2026	STATE BANK OF INDIA Vs MOHAN LAL	N. SINGH	9868523230	advnrayan@gmail.com	15.04.2026

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			509	CS (COMM)	279/2026	04-05-2026	Shiv Shakti Plaza Vs Sudesh Wati	Y.K. DUBEY	9891589898	ykdubey@gmail.com	13.04.2026
			509	OMP (COMM.)	(D)1597/2026	04-05-2026	Kotak Mahindra Bank Ltd Vs Shri Ji Traders	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1598/2026	04-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SANJEEV BAGGA 3097	INDIA RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1599/2026	04-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs BHISHM MUNJAL 2131	INDIA RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1600/2026	04-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs TOSHIT GUPTA 7731	INDIA RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1601/2026	04-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs VIPIN KUMAR 5893	INDIA RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1602/2026	04-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RANBIR SINGH 8623	INDIA RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1603/2026	04-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs JITENDER SINGH 1270	INDIA RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1604/2026	04-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KRISHAN YADAV 6981	INDIA RAHUL BHARDWAJ & CO.	8376049807	advocateashok.1@gmail.com	
			509	CS (COMM)	282/2026	05-05-2026	union bank of India md Faisal Ali Vs	ROHTAS KUMAR JAJORIA	9869750997	rkjajoria26@gmail.com	29.04.2026
			509	MISC DJ ADJ	433/2026	05-05-2026	Babloo Saini Vs Vital Home Care	KNikhlesh Vashishth	9911363574	nikhleshvashishth@gmail.com	
			509	OMP (COMM.)	(D)1612/2026	05-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DHARMENDRA RATHOD	INDIA VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	
			509	OMP (COMM.)	(D)1613/2026	05-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MANKABHAI KARSHANBHAI RABARI	INDIA VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	
			509	OMP (COMM.)	(D)1614/2026	05-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs NARENDRA GOPAL	INDIA VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	
			509	Execution (Comm.)	159/2026	06-05-2026	MS Dura Build Care Pvt Ltd Vs Jagriti Kumari	SANJAY SHUKLA	9711067747	sanjayshukla84adv@gmail.com	

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			509	Execution (Comm.)	160/2026	06-05-2026	M/S DURA BUILD CARES PVT LTD Vs RAJU DEBNATH	SANJAY SHUKLA	9711067747	sanjayshukla84adv@gmail.com	
			509	CS (COMM)	291/2026	06-05-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs LINKERS COURIER THROUGH ITS PROPRIETOR DAMAN JINDIA	ASHISH BANSAL	8750998800	advocateashish91@gmail.com	30.04.2026
			509	OMP (COMM.)	(D)1623/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CO. PARVINDER SINGH RATHEE 0971	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1624/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR KANDA 6925	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1625/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARAM SINGH 7229	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1626/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CO. DEVENDRA KUMAR DAS 8184	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1627/2026	06-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ELECTRIC ONE MOBILITY PRIVATE LIMITED 5058	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1628/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs Aryan Infraheight Private Limited	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1629/2026	06-05-2026	Kotak Mahindra Bank Ltd Vs Rajvir	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1630/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR 1006	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1631/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CO. MUSTAKEEM KHAN 5166	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1632/2026	07-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CO. MOHAMMAD CHAND 3632	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1682/2026	08-05-2026	Kotak Mahindra Bank Ltd Vs Vijay Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1683/2026	08-05-2026	Kotak Mahindra Bank Ltd Vs Rati Ram	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1684/2026	08-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOSIN KHAN	VANDANA KAPOOR	9717182168	vandana.kapoor@patinelawoffices.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOICATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	OMP (COMM.)	(D)1685/2026	08-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs INDIAPAWANKUMAR DRAMCHAND SHARMA	9717182168	vandana.kapoor@patinelawoffices.com	
		509	OMP (COMM.)	(D)1686/2026	08-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs NIKHIL L SHAH	9717182168	vandana.kapoor@patinelawoffices.com	
		509	OMP (COMM.)	(D)1687/2026	08-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs PEARL TOURIST	9717182168	vandana.kapoor@patinelawoffices.com	
		509	OMP (COMM.)	(D)1688/2026	08-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DHARMENDRA U	9717182168	vandana.kapoor@patinelawoffices.com	
		509	OMP (COMM.)	(D)1689/2026	08-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs OMKAR BHUSAHEB SHINDE	9717182168	vandana.kapoor@patinelawoffices.com	
		509	OMP (COMM.)	(D)1690/2026	08-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MISQUITTA ALICE GILROY	9717182168	vandana.kapoor@patinelawoffices.com	
		509	OMP (COMM.)	(D)1691/2026	08-05-2026	RBL BANK LTD Vs SARVESH SINGH 6955	9873347330	mayankmahajano5@yahoo.com	
		509	OMP (COMM.)	(D)1692/2026	08-05-2026	RBL BANK LTD Vs RAHUL 3808	9873347330	mayankmahajano5@yahoo.com	
		509	Execution (Comm.)	162/2026	11-05-2026	AXIS BANK LTD Vs SUSMITA GURUNG	9873347330	mayankmahajano5@yahoo.com	
		509	Execution (Comm.)	163/2026	11-05-2026	AXIS BANK LTD Vs PHILIP WILLIAM	9873347330	mayankmahajano5@yahoo.com	
		509	Execution (Comm.)	164/2026	11-05-2026	AXIS BANK LTD Vs JAGDISH KUMAR SHIVAM KUMAR JHA	7970440025	shivamjha@firstassociates.in	
		509	OMP (COMM.)	(D)1693/2026	11-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RAHUL BHARDWAJ & RAKESH CO. DASS 6201	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1694/2026	11-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RAHUL BHARDWAJ & MOHANCO. YADAV 4245	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)1695/2026	11-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RAHUL BHARDWAJ & VIRENDERCO. SINGH 2116	8376049807	advocateashok.1@gmail.com	
		509	Execution (Comm.)	165/2026	12-05-2026	SORAYA PAPER AND MARKETING PVT LTD Vs ALGORITHM PACKAGING TECHNOLOGY PVT LTD	9899143739	contact@thelawlens.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)	(D)1732/2026	12-05-2026	Nirbhay Bhatia Vs Akshay Kumar	SUHAIL SEHGAL	98 11532983	ssehgal@ssalaw.in	
			509	OMP (COMM.)	(D)1740/2026	12-05-2026	Kotak Mahindra Bank Ltd Vs Deepak kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	Execution (Comm.)	167/2026	13-05-2026	MANISH KUMAR Vs M/S BIRD CLOTHING AND ORS	RAMESH KUMAR JAIN	9868028932		
			509	OMP (COMM.)	(D)1743/2026	13-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ANILCO. TANWAR 4315	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1744/2026	13-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RAMESHCO. BISHNOI 8890	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1745/2026	13-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ARUNDEEPCO. SINGH 1660	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1746/2026	13-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DISTANCECO. TRAVELS 3736	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1747/2026	13-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SHAHANAZCO. BEGUM 7936	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1748/2026	13-05-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SUNIL RCO. 0869	INDIABHARDWAJ & RAHUL	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1749/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Mahender	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1750/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Pawan Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1751/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Krishan Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1752/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Anil Malik	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1753/2026	13-05-2026	KOTAK MAHINDRA BANK LTD Vs Rakesh Jaibir	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1754/2026	13-05-2026	Kotak Mahindra Bank Ltd Vs Sandeep Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	

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			509	OMP (COMM.)	(D)1755/2026	13-05-2026	KOTAK MAHINDRA BANK LTD Vs Mukesh Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1807/2026	15-05-2026	Kotak Mahindra Bank Ltd Vs Surender	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	Execution (Comm.)	170/2026	16-05-2026	Mukesh Kumar Gupta Vs Mridula Sangal	PANKAJ SINGH	9718304696		
			509	CS (COMM)	304/2026	16-05-2026	M/S Vee Indoroad TRANSPORT PRIVATE LIMITED Vs M/S NKG INFRASTRUCTURE LIMITED	ANKIT GAUR	7827777830	advankitgaur@gmail.com	10.03.2026
			509	CS (COMM)	306/2026	16-05-2026	PUNJAB NATIONAL BANK Vs Roshan Kumar Jha	PARAS AGGARWAL	9810600656	parasagarwaladv@gmail.com	27.04.2026
			509	OMP (COMM.)	(D)1821/2026	16-05-2026	Ms Kotak Mahindra Bank Limited Vs Ravindra Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)1822/2026	16-05-2026	Ms Kotak Mahindra Bank Limited Vs Komal	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509	CS (COMM)	309/2026	19-05-2026	BANK OF BARODA Vs Rita Devi	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	11.05.2026
			509	CS (COMM)	310/2026	19-05-2026	TLG INDIA IMITED VS PICCADILY HOTELS PVT LTD	AMIT TYAGI	9910082777	amityagi@aadhya.legal.com	20.04.2026
			509	CS (COMM)	320/2026	19-05-2026	MS CG LOGISTICS PVT LTD VS SMARTLYNX AIRLINES	ARVIND SIADHINGRA	9810308483	arvind.dhingra.advocate@mail.com	15.05.2026
			509	CS (COMM)	321/2026	19-05-2026	SANTOSH KUMAR SHAH VS EPICURIAN FOODS PVT LTD.	SATENDER MSCHAUDHARY & VIKASH KUMAR	9999032552	satendersingh992@gmail.com	15.05.2026
			509	CS (COMM)	322/2026	19-05-2026	SURUCHI PURI VS KAPIL KUMAR	SUSHANT DAHIYA	9711112974	sushant_dahiya@hotmail.com	06.05.2026
			509	CS (COMM)	323/2026	19-05-2026	AARGUS GLOBAL LOGISTICS PVT LTD VS BERUSK EXPORTS LLP	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	08.05.2026
			509	MISC DJ ADJ	472/2026	19-05-2026	IDBI BANK LTD. VS M/S KRISHNA STEEL WORKS	NISHI CHAUDHARY	9899154299	nishi.eap@gmail.com	
			509	OMP (COMM.)	(D)1860/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Mustkim	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	

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			509 OMP (COMM.)	(D)1861/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Sunder	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509 OMP (COMM.)	(D)1863/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Jai Parkash	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509 OMP (COMM.)	(D)1864/2026	19-05-2026	Kotak Mahindra Bank Ltd Vs Rajender Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509 OMP (COMM.)	(D)1865/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sajid Khan	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509 OMP (COMM.)	(D)1866/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Maryam Sultan	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509 OMP (COMM.)	(D)1867/2026	19-05-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Wajid K	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
			509 OMP (COMM.)	(D)1869/2026	19-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs RADHA RAMANCO. ENTERPRISES 0904	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1870/2026	19-05-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AMEEN YUNUS DOSANICO. 7076	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1881/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MALIK 2800	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1884/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIDHARTH PAL 4446	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1885/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JYOTI VIJCO. 8592	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1887/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GORA LALCO. 8008	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1889/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAYCO. YADAV 3858	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1891/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS 2581	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1894/2026	19-05-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAVINCO. KUMAR CHATURVEDI 7412	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA TE REGISTRAT ION	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509 OMP (COMM.)	(D)1896/2026	19-05-2026	TOYOTA FINANCIAL SERVICES LIMITED VARDHAN VIJAYVERGIA 8427	INDIABHARDWAJ Vs YASHCO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1897/2026	19-05-2026	TOYOTA FINANCIAL SERVICES LIMITED SHARANJIT KAUR 2561	INDIABHARDWAJ Vs CO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1898/2026	19-05-2026	TOYOTA FINANCIAL SERVICES LIMITED CHAUDHARY 8819	INDIABHARDWAJ Vs SHIVANKO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1899/2026	19-05-2026	TOYOTA FINANCIAL SERVICES LIMITED 8947	INDIABHARDWAJ Vs SACHIN LCO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 CS (COMM)	329/2026	20-05-2026	State Bank of India BRAJPAL AHIRWAR	Vs JITENDER KUMAR MISHRA	9310232373	advjkmishra@outlook.com	30.04.2026
			509 OMP (COMM.)	(D)1910/2026	20-05-2026	TOYOTA FINANCIAL SERVICES LIMITED TRAVELS 2580	INDIABHARDWAJ Vs DISTANCECO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1911/2026	20-05-2026	TOYOTA FINANCIAL SERVICES LIMITED BHANUPRAKASH TIWARI 6731	INDIABHARDWAJ Vs CO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1912/2026	20-05-2026	TOYOTA FINANCIAL SERVICES LIMITED 5842	INDIABHARDWAJ Vs SUNIL BCO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)1913/2026	20-05-2026	TOYOTA FINANCIAL SERVICES LIMITED PRASAD 6521	INDIABHARDWAJ Vs AMBIKACO.	RAHUL & 8376049807	advocateashok.1@gmail.com	
			509 Execution (Comm.)	178/2026	21-05-2026	MS MULTIPURPOSE CONSULTANCY SERVICES PVT LTD NATIONAL HIGHWAYS AUTHORITY OF INDIA	SANRACHNARA	RAHUL SHARMA 9810109329	sharma_rahul301@yahoo.com	
			509 Execution (Comm.)	179/2026	21-05-2026	M. R. TELECARE PVT LTD Vs ANKUR TYAGI	HARMESH KUMAR	9871019871	advharmeshkr@gmail.com	
			509 Execution (Comm.)	180/2026	21-05-2026	Axis Bank Ltd ASHISH MISHRA	Vs MAYANK MAHAJAN		mayank_mahajan05@yahoo.com	
			509 CS (COMM)	332/2026	21-05-2026	M/S E3 INDUSTRIES BHASIN PROPRIETOR OF INTERIORS	PANELSANJAY Vs VIKASH HARJANI	7827867679	e3legal@gmail.com	
			509 CS (COMM)	333/2026	21-05-2026	ICS GEORGIA INC Darshnaben Kathpalia	Vs KAPIL KHER Vivek	9891072729	anilkher@gmail.com	
			509 OMP (COMM.)	(D)1948/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Rohtash Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	

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		509	OMP (COMM.)	(D)1949/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Butta Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1950/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Pappu	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1951/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Sunil	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1952/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Narender Kumar	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1953/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Hemraj	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1954/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Ravinder	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1955/2026	21-05-2026	IDFC FIRST BANK LTD Vs BANAK SINGH 4299	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)1956/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Anil	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	OMP (COMM.)	(D)1957/2026	21-05-2026	Kotak Mahindra Bank Ltd Vs Jatinder Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	CS (COMM)	334/2026	22-05-2026	DYNAMIC AIR AND SEAS CARGO PVT LTD Vs RAMA VISION LIMITED	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	02.05.2026
		509	CS (COMM)	339/2026	23.05.2026	ABHISHEK AGGARWAL PROP OF MS ESSAY SPORTS Vs MRS SHIKHA VIG PROP OF M/S BEYOND UNIFORMS	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	21.05.2026
		509	OMP (COMM.)	(D)1997/2026	23.05.2026	Kotak Mahindra Bank Ltd Vs Virender Singh	RAVI SHANKAR GARG AND SUMIT KUMAR	9958683230	associatesgarg2@gmail.com	
		509	CS (COMM)	349/2026	26.05.2026	PUNJAB NATIONAL BANK Vs BALKAR SINGH	AAKASH JHANGU	8750052500		04.05.2026
		509	CS (COMM)	353/2026	30.05.2026	XXXXX VS YYYY	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	27.05.2026
TOTAL						1062				